

TO  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 1841/2004

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SECTION OFFICER (Judl.)

Salil  
0.11.17

FORM NO. 4  
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

ORDER DATE: 7

184/04

Orn. App/Misc. Petn/Cont. Petn/Rev. Appl.

In O.A.

Bandana Das

Name of the Applicant(s)

Mr. & Mrs.

Name of the Respondent(s)

Mr. G.K. Bhattacharyya

Advocate for the Applicant

Mr. B. Choudhury

Counsel for the Railway/C.G.S.C.

By Counsel

OFFICE NOTE

DATE

CHIEF OF THE TRIBUNAL

24.8.2004

Present: The Hon'ble Shri D.C.Verma,  
Vice-Chairman (J).

The Hon'ble Shri K.V.Prahaldan,  
Member (A).

Mr.G.K.Bhattacharyya, learned Sr.  
counsel for the applicant was present.  
Mr.D.Sharma, learned counsel entered  
appearance on behalf of the Railways.

Learned counsel for the Railways  
submitted that he may be given three  
weeks time to get instruction and ~~apply~~  
to file reply whether the applicant was  
the only candidate called for in the  
interview.

List on 22.9.2004 for admission.

K. Prabhaldan  
Member (A)

vice-Chairman

bb

26/8/04  
Advocate  
Counsel

Rly. Counsel

No reply des. has file.

26/9/04

27.9.2004 Present: The Hon'ble Mr. Justice R.K.Batta  
Vice-Chairman.

The Hon'ble Mr. K.P.Prahledan,  
Member (A).

Learned counsel Ms.U.Das, appearing on behalf of the Railways, states that though time was granted for getting instruction, nor reply has been received so far.

Notice to respondents, returnable on 22.11.2004.

Received Steps For  
R.N.O. 182  
M/s. Das

For. S. Banerjee  
Railway Advocate  
6/10/04

K.P.Prahledan  
Member (A)

bb

R  
Vice-Chairman

22.11.2004 Heard Mr. N. Goswami, learned counsel for the applicant and also Mr. B.C. Pathak, learned for the respondents.

The application is admitted. Four weeks time is given to the respondents to file written statement.

List on 23.12.2004 for orders.

No. 3.

13/10/04

22-12-04

mb

K.P.Prahledan  
Member (A)

No-w/s has been filed.

23.12.2004

S/12-awaited

R

Three weeks time is given to the respondents to file written statement on the prayer of Mr. B.C. Pathak, learned Addl. C.G.S.C. for the respondents.

List on 20.1.2005 for orders.

17.1.05

W/s filed by the

mb

K.P.Prahledan  
Member (A)

Respondent Nos. 1 & 2. 20.1.05.

Ran.

Written statement has been filed by the Respondent No.1 & 2. It appears that service as against Respondent No.3 is awaited. Awaiting service of Respondent No.3/fresh steps for service against respondent No.3 in case the applicant so desires. Stand over to 11.3.05.

K.P.Prahledan  
Member

R  
Vice-Chairman

19-5-05

✓ S/12-awaited  
✓ w/s has been filed.

Fresh copy not yet submitted by applicant. 1m

Notes of the Registry	Date	Order of the Tribunal
<u>10-3-05</u> W/S has been filed. No rejoinder has been filed. M/18/3/05	11.3.2005	Present: The Hon'ble Mr. Justice G. Sivarajan, Vice-Chairman. The Hon'ble Mr.K.V.Prahladan, Member (A).  Ms.U.Das, learned Addl.C.O.S.C. appearing for the 3rd respondents submits that she will be filing written statement on behalf of the 3rd respondents shortly. Post on 21.3.2005 for written statement and for hearing.
<u>23.3.05</u> W/S submitted by the Respondent No.3. D/P/3	21.3.05	K. D. Patel Member  Present: Hon'ble Mr.Justice G.Sivarajan, Vice-Chairman. Hon'ble Mr.K.V.Prahladan, Administrative Member.
<u>11-4-05</u> No rejoinder has been filed. D/P/3	10.4.05	The learned counsel appearing on behalf of the applicant submits that he has received the copy of the written statement only to day and that party wants to file rejoinder. List on 12.4.05.
<u>Service Completed.</u> W/S has been filed. No rejoinder has been filed.	12.5.05	K. D. Patel Member  Post the matter on 11.5.05.
<u>24-5-05</u> W/S has been filed. No rejoinder has been filed.	12.5.05	K. D. Patel Member  At the request of Mr.B.C.Pathak, learned counsel for the Respondents case is adjourned to 23.5.05.
	1m	
	1m	
	1m	

(2)  
OA. 184/04

25.5.2005

Division Bench is not available  
Adjourned to 13.6.2005 for hearing.

K. D. Bhakta  
Member

① W/S filed by the Respondents,  
② No. ~~W/S~~ Rejoinder has been filed.

20/6/05

bb

13.6.05.

At the request of Mr. D. Goswami, learned counsel for the applicant case is adjourned to 21.6.05.

K. D. Bhakta  
Member

Shri  
Vice-Chairman

lm

21.6.2005

Heard Mr. G. K. Bhattacharyya, learned Sr. counsel for the applicant, Ms. U. Das, learned Addl. C. G. S. C. for the Postal Department and Mr. B. C. Pathak, learned Railway counsel.

Order is reserved.

K. D. Bhakta  
Member

Shri  
Vice-Chairman

bb

08.07.2005

Judgment delivered in open Court, kept in separate sheets. The application is disposed of in terms of the orders passed in separate sheets.

K. D. Bhakta  
Member

Shri  
Vice-Chairman

mb

13.7.05  
Copy of the Judgment  
has been handed  
over to the L/Advocates  
for the both parties.

✓

**CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.**

**O.A. No. 184 of 2004.**

**DATE OF DECISION: 08.07.2005.**

**Smti. Bandana Das**

**APPLICANT(S)**

**Mr. G.K.Bhattacharyya**

**ADVOCATE FOR THE  
APPLICANT(S)**

**- VERSUS -**

**U.O.I. & Ors.**

**RESPONDENT(S)**

**Mr. B.C.Pathak & Ms.U.Das, Addl.C.G.S.C.**

**ADVOCATE FOR THE  
RESPONDENT(S)**

**THE HON'BLE MR. JUSTICE G. SIVARAJAN, VICE CHAIRMAN.**

**THE HON'BLE MR. K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.**

1. Whether Reporters of local papers may be allowed to see the judgments?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches?

**Judgment delivered by Hon'ble Vice-Chairman.**

*Rajeswar  
9*

X

**CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.**

Original Application No. 184 of 2004.

Date of Order: This, the 8th Day of July, 2005.

THE HON'BLE MR. JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

THE HON'BLE MR K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.

Smti. Bandana Das  
C/o Padma Kanta Das  
Jayanagar, Six-Mile  
Guwahati - 22.

Applicant.

By Mr. G.K.Bhattacharyya, Sr.Advocate & Mr.B.Choudhury, Advocate.

- Versus -

1. Union of India  
Represented by the General Manager  
N. F. Railway  
Maligaon.
2. Chairman  
Railway Recruitments Board (Guwahati)  
Station Road  
Guwahati - 781 001.
3. Postmaster General  
"MEGHDOOT BHAWAN" Guwahati  
Post Office, Panbazar  
Guwahati - 781 001. .... Respondents.

By Mr. B. C. Pathak, counsel for respondent nos. 1 & 2 and Ms. U. Das, Addl. C.G.S.C. for respondent no.3

**ORDER**

**SIVARAJAN, J.(V.C.):**

Pursuant to a notification inviting applications for the post of Senior Scientific Research Assistant issued by the second respondent and published in the Employment News for the week commencing from 2.11.2002 - 8.11.2002 (Annexure-I) the applicant applied for the said post. She had passed in the written examination held on 29.6.2003. The applicant was the only candidate among the

*Opz*

25 candidates who appeared in the written test and secured qualifying marks. The second respondent sent a call letter to the applicant asking her to attend the office of the R.R.B., Guwahati for documentary verification on 7.1.2004. The applicant, however, did not get the call letter. On enquiry made by the applicant, she came to know that the call letter was returned with the endorsement 'NOT KNOWN'. Since the applicant did not appear in the interview on 7.1.2004, on the strength of the directive of the Railway Recruitment Control Board in terms of letter No. 99/E(RRB)/25/39 dated 11.02.2000, she was given a second chance for appearing in the documentary verification which was fixed on 9.2.2004 and a registered letter was sent to her in the address shown in the application form. The same was also returned by the Postal Department with an endorsement as 'NOT FOUND'. Based on the procedure prescribed in the Board's letter mentioned above the candidature of the applicant has to be cancelled and the next candidate in the order of merit should be called for verification of certificates and empanel, if found eligible. Hence the applicant was not afforded any further chance. Since there was no other eligible candidate to be called for verification of documents the Chief Personnel Officer, N. F. Railway was intimated the said fact by letter dated 10.2.2004. According to the applicant, even on the earlier occasion she did not receive the call letter for the written test sent in the address shown in the application form; she, on coming to know of the written test fixed, approached the respondents and got a duplicate call letter and appeared in the written test. It is also her case that she gave her mother's office address in office of the second respondent



for future correspondence and despite the said request respondent again sent the call letter for the documentary verification in the address shown in the application form and admittedly the call letter was returned with the endorsement 'NOT KNOWN'. The applicant has further stated that she approached the authorities pointing out the same and requested for an opportunity for verification of documents. It is also stated that the applicant's father also submitted a representation dated 22.6.2004 (Annexure-VI) before the first respondent stating the above facts and requesting for issuance of necessary selection/appointment letter/call letter for viva-voce to the applicant. The grievance of the applicant is that the respondents have not so far responded to the said request. The applicant has also stated that the post of Senior Scientific Research Assistant is still lying vacant.

2. The respondent nos. 1 and 2 in their written statement had clearly admitted that the applicant had passed in the written test and that she was the only eligible candidate to be called for verification of documents. The admitted case is that the call letters for the written examination and for the verification of documents were sent in the address of the applicant shown in the application form. It is also an admitted position that earlier when the applicant did not get the call letter for the written examination, 'she approached the second respondent and got a duplicate call letter for the same. As already noted, it is also the case of the applicant that she gave the address of her mother's office for future communication. The respondents in their written statement as such do not dispute the said fact. Their only case is that having regard to the large volume of applications received

9/ps

it is not practicable to acknowledge the application form or any subsequent correspondence received from the applicant and that the correspondence are being made only in the address shown in the application form. Though as a general proposition it can be so, having regard to the fact that the applicant did not get the call letter for the written examination sent from the second respondent's office and since the applicant had approached the said authority and obtained a duplicate call letter and also requested for sending future correspondence in the address given subsequently, respondents ought to have noted the change of address then and there in their records to avoid a future contingency as occurred in the present case. Whatever that may be, the fact remains that following the procedure prescribed in the Railway Board's letter the candidature of the applicant was cancelled. Since there was no other qualified hand, the fact was reported to the Chief Personnel Officer, N. F. Railway.

3. The third respondent has also filed written statement wherein it is stated that on receipt of the call letter the postman concerned had made effort to trace out the addressee but in vein. It is also stated that in the above circumstances the call letter was returned to the department with the endorsement as 'NOT KNOWN'. Ms. U. Das, learned Addl. C.G.S.C. appearing on behalf of the third respondent submits that there is no lapses or laches on the part of Postal Department in the matter.

4. We have also heard Mr. G. K. Bhattacharyya, learned Sr. counsel for the applicant and Mr. B. C. Pathak, learned counsel for the Railways. Now the fact remains that nobody had been appointed to

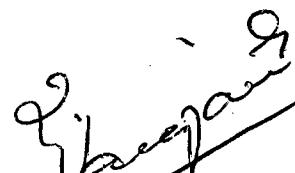


the post of Senior Scientific Research Assistant pursuant to the notification (Annexure-I). Admittedly, out of 25 candidates who appeared for the written examination the applicant alone came out successful and she alone was called for interview. In the circumstances, notwithstanding the fact that the candidature of the applicant was cancelled in the circumstances mentioned above, if the said vacancy is still available and if no further selection was made pursuant to any further notification for this post, the respondents will consider the case of the applicant provided she makes a detailed representation before the second respondent/Chief Personnel Officer, N. F. Railway within two weeks from today. We are sure that since the applicant alone cannot be found fault with for non-receipt of the call letter for interview/verification of documents, respondents will consider the case of the applicant sympathetically and take a decision within a period of three months thereafter.

The Original Application is disposed of as above. The applicant will produce this order along with the representation before the concerned respondents for compliance.

  
( K.V.PRAHLADAN )  
ADMINISTRATIVE MEMBER

BB

  
( G. SIVARAJAN )  
VICE CHAIRMAN

2.5 AUG 2004

Guwahati Bench  
Guwahati Bench

O.A. No. 184/2004(Bandana Das-vs- Union of India & Others)

Synopsis / List of Dates

2002 : The applicant completed her study in M.A. (Psychology).

2.11.02 : Advertisement in "The Employment News" was given inviting applications for various posts, amongst the post a Sr. Scientific Research Assistant was there.

8.11.02 Annexure-I, Page-11

28.6.03 : As the applicant did not received the call letter for written test she took out a duplicate one from the office of Respondent no 2.

Annexure-II, Page-13

Nothing happened for a long time, on making inquiry she came to know that as per office record her selection/calling letter was posted on 9.1.04 but it was never delivered to her.

The applicant when took the duplicate call letter for written test she made an application giving her mother's office address as change of address for future communication.

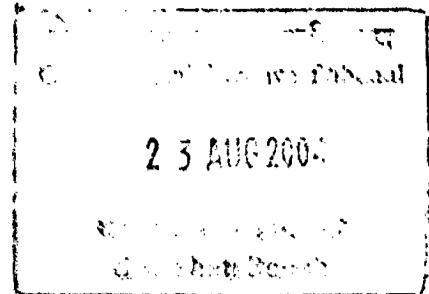
16.6.04: She made an application before the respondent no 3 to make an enquiry as to why the call letter was not delivered to her.

17.6.04: The respondent no 3 replied that it was returned to the sender on 22.1.04 with remark "NOT KNOWN".

Annexure-III, Page-15

22.6.04: The applicant's father made a representation before the Respondent no 1 to consider the matter and again issue call letter for viva-voce test.

Annexure-IV, Page-16



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI

BENCH: GUWAHATI

(An application under section 19 of the  
Administrative Tribunals Act, 1985)

O.A NO. 184 of 2004

Smti. Bandana Das ... Applicant

- VERSUS -

Union of India and others ... Respondents

I N D E X

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Filed by

Siknam Choudhury.  
23.8.04.  
Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI

BENCH: GUWAHATI

(An application under section 19 of the  
Administrative Tribunals Act, 1985)

O.A NO. of 2004

Smti. Bandana Das,  
C/o Padma Kanta Das,  
Jayanagar, Six-Mile,  
Guwahati-22.

... Applicant

- VERSUS -

1. Union of India

Represented by the General  
Manager, N.F. Railway,  
Maligaon.

2. Chairman,

Railway Recruitment Board,  
(Guwahati), Station Road,  
Guwahati-781001.

3. Postmaster General,

"MEGHDOOT BHAWAN" Guwahati  
Post Office, Panbazar,  
Guwahati-781001.

... Respondents

Bandana Das  
is  
Filed by the applicant  
through Bikram Choudhury  
Advocate  
23.8.04.

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE

Action of the Respondent authorities in not discharging their duties properly thereby depriving the applicant from right to appointment in the office of Respondent No.1.

2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter of the order against which he wants redressal is within the jurisdiction of this Tribunal.

3. LIMITATION :

The applicant further declares that this original application is being filed within the time limit as prescribed U/S 21 of the Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE :

1. That the applicant begs to state that she is a resident of Assam and after completing her study in M.A. (Psychology) in the year 2002 she was looking for employment.

2. That, the applicant states that an advertisement was issued by the Respondent No.2 on

Das

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the week commencing from 2.11.02 - 8.11.02 issue of "The Employment News" inviting applications from persons for various posts. Amongst the posts, a post of Sr. Scientific Research Assistant, meant for reserved candidate was also advertised and the last date of receiving application was 2.12.02.

A copy of the advertisement published in the Employment Newspaper is annexed herewith and marked as Annexure-I.

3. That, in pursuance to the advertisement issued by the Respondent No.2, the applicant having the requisite qualifications for the post of Sr. Scientific Research Assistant, the applicant applied for the same giving all particulars in details.

4. That, the applicant did not receive any response to the application but after sometime the applicant came to know from her friends that the written examination was going to be held on 29.6.03 and as no call letter was received by her, the applicant made inquiry in the office of the Respondent No.2 and she was issued a duplicate call letter bearing Roll No. 20100019 on 28.6.03. Thereafter the applicant appeared in the written examination. The performance of the applicant was excellent and the applicant, in view of her performance and qualifications was confident that

she would be selected and called for the interview and be appointed to the post.

A copy of the call letter is annexed herewith and marked as Annexure-II.

5. That, thereafter the applicant was expecting that she would be called for interview, but nothing happened for a long time. Thereafter the applicant made enquiry into the matter in the office of Respondent No.2 and she came to know that as per office record, the selection letter of the applicant, was posted through the Guwahati Railway Mail Service (RMS) on 9<sup>th</sup> January, 2004 under registration No. 4181 addressed to the applicant at her home address.

6. That the applicant begs to state that when she took the duplicate call letter for written test, she made an application before the Respondent No.2 giving her mother's office address as change of address for future communication, but the Respondent No.2 instead of sending the selection letter to her mother's office address posted the same to her home address.

7. That the applicant, then submitted a petition before the In-charge Customer Care Centre, in the office of Respondent No.3 on 16.6.04 stating

the above facts with the prayer to make an enquiry into the matter and to let her know the result.

8. That on 17.6.2004, the applicant received a letter from the In-charge, Guwahati Customer Care Centre, stating that on enquiry it was revealed that the registered letter issued by the Respondent No.2 to the applicant was returned to the sender on 22.1.04 with remark "NOT KNOWN" by the Khanapara Post Office.

A copy of the letter is annexed herewith and marked as Annexure-III.

9. That, thereafter, the applicant's father submitted a representation before the Respondent No.1 stating the above facts with the prayer to consider the above facts and circumstances and be pleased to issue the necessary selection/appointment letter/call letter for viva-voce to the applicant, as issued earlier, but till date there has been no response. The applicant further states that the post of Sr. Scientific Research Assistant is still lying vacant.

A copy of the representation is annexed herewith and marked as Annexure-IV.

10. That, the applicant has now come to know that the Respondent No.2 in his letter No.RRB/G/CON/155 dated 10.2.2004 addressed to the Chief Personal Officer, N.F. Railway, Maligaon had stated that only 13 out of 25 candidates appeared in the written examination and out of 13 candidates only one candidate could secure qualifying mark and was called for viva-voce test on 7.1.04, but the candidate was absent on that day.

It appears that as stated in the above paragraphs, the applicant was called for the interview but due to negligence of the respondent authorities she did not receive the call letter.

11. That, being highly aggrieved by the said impugned action, the applicant is approaching this Hon'ble Tribunal for relief.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS :

I. For that, in the given facts and circumstances of the case, the action of the authorities is highly illegal and bad in law and is liable to be quashed and set aside.

II. For that, the action of the authorities particularly the Khanapara Post Office under Respondent No.3 in not taking due care and diligence in delivering the call letter to the applicant and thereby causing

great prejudice to the applicant and as such the same is bad in law and liable to be set aside.

III. For that, the action of the Respondent No.2 in sending the call letter for viva-voce test to her home address inspite of knowing the fact that previously the applicant did not ~~received~~ the call letter for written test and she took a duplicate one from them and further she made an application giving her mother's office address for future communication and as such the action of the authorities is highly arbitrary <sup>and discriminatory</sup> in depriving the applicant from her right to participate in the process of employment and as such the same is bad in law and liable to be set aside.

IV. For that, in any view of the matter the impugned action of the authorities is bad in law and is liable to be set aside.

6. DETAILS OF REMEDIES EXHAUSTED:

The applicant through her father had submitted a representation dated 22.6.04 before the Respondent No.1 but till date there has been no response.

200

7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT :

The applicant further declares that he has not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any Court or any other authority or any other Bench of the Tribunal nor any such application, Writ petition or suit is pending before any of them.

8. PRAYER:

It is, therefore, prayed that Your Lordships would be pleased to admit this application, call for the entire records of the case, ask the Respondents to show cause as to why a direction shall not be issued directing the Respondent No.2 to issue a call letter to the applicant for viva-voce test for the Sr. Scientific Research Assistant Post and after perusing the causes shown, if any and hearing the parties direct the Respondent No.2 to issue a fresh call letter to the applicant for viva-voce

test for the Sr. Scientific Research Assistant post and/or pass any other order/order as Your Lordships may deem fit and proper.

And for this act of kindness, the applicant as in duty bound shall ever pray.

9. INTERIM ORDER: NIL

10. DOES NOT ARISE:

11. PARTICULARS OF BANK DRAFT/POSTAL ORDER IN RESPECT OF THE APPLICATION FEE.

(i) I.P.O No. : 20G113417

(ii) Date. : 13.8.04

(iii) Issued by Guwahati Post Office.

(iv) Payable at Guwahati.

12. LIST OF ENCLOSURES :

As stated in the INDEX

VERIFICATION

I, Smti. Bandana Das, aged about 27 years,  
C/o Padma Kanta Das, Jayanagar, Six-Mile,  
Guwahati-22 do hereby verify that the statements  
made in Paragraphs No. 1, 3, 5, 6, 7, 9, 10 and  
11 are true to my personal knowledge  
and the statements made in paragraphs No.  
2, A and 18 are believed to be true on  
legal advice and that I have not suppressed any  
material fact.

And I sign this verification on this the  
23<sup>rd</sup> day of August, 2004 at Guwahati.

Place: Guwahati

Date: 23.8.04.

Bandana Das  
SIGNATURE OF THE APPLICANT



## Railway Recruitment Board : Guwahati

## APPLICATION FORM

Be filled up in candidate's own handwriting. (i) (c) of the Application Form may be left blank as these are not applicable for this post. The application should be made on good quality white A4 size paper and plain paper and should conform to the format given in the Employment Notice. Candidates are advised to ensure that the application is legible, preferably typed in English or Hindi.

Candidates purchasing printed application form from the market should ensure that it conforms to the format prescribed in the Employment Notice.

4.1 The application should be filled up by the candidate in his/her own handwriting, with ink/ball point pen (not in pencil) dated and signed. Only international numerals (i.e. 1,2,3 etc.) should be used. The application form should be filled up in English or Hindi only, strictly observing the instructions given in this Employment Notice. The candidate should affix his/her normal signature in the application form (English/Hindi). Applications signed in capital letters will be rejected as invalid.

4.5 Candidates applying in Hindi should fill up shall fill up Sl. No. 3, 5 and 7 of the application form in English (In Block Capital letters) also.

4.6 Photographs : One recent (not earlier than one month from the date of application) passport size photograph with clear front view of the candidate in normal attire without cap and sunglasses should be pasted on the application form in the space provided and signed on the photograph as well as in the space provided in the box below the photograph. Two identical extra copies (only signed on the front) of the photograph should be enclosed with the application indicating candidates name and category number on the reverse of each photograph. Candidates may note that the RRB may reject at any stage for pasting old/coloured photograph on the application and for any significant variations between photograph pasted in the application and the actual physical appearance of the candidate.

4.7 The candidate should write the declaration at para-16 of the application of proforma in English/Hindi in their own handwriting (not in capital/spaced out letters) hand writing, failing which their application will be rejected.

4.8 Proof of age, or proof of qualifications/experience and proof of community should be enclosed with the application. Attested Xerox copies of the bonafide certificates issued by the competent authorities only should be enclosed with application form and not the originals. The certificates if not in English/Hindi should be accompanied by attested translated English/Hindi copies.

4.9 Candidates are required to send clear attested copies of all relevant mark sheets and of the final/provisional certificates in proof of their educational/technical qualifications.

4.10 It should be understood clearly that the enclosure form part of the application. Therefore, all enclosures should be sent along with the application and if any enclosures are sent separately, the application will not be accepted and will stand rejected.

4.11 Each candidate should send only one application complete in all respect for one category of post. Candidate submitting more than one application for a category will be disqualified. If any such candidate gets selected inadvertently, his/her will not be offered appointment later on and is liable to be debarred from all RRB's examination for a period of 2 years.

4.12 A candidate's single application only should be contained in one cover. Covers with more than one application will be summarily rejected.

4.13 Candidate who is to apply for more than one category should send separate application, separate IPO/DD for the prescribed value as well as a separate set of enclosures as required for each category in separate covers.

4.14 Applications which are illegible, incomplete, unsigned, signed in capital letters, not in prescribed format, without photo of candidate, not having Xerox copy of certificates, not having IPO/DD or having IPO/DD purchased before date of notification and after closing date of Employment Notice are liable to be rejected. If the post and category number is not indicated on the top of the envelope containing application, the same will not be entertained.

**Enclosures :**

The following enclosures should be firmly stitched along with the application in the given order:

- Valid Indian Postal Order or the Bank Draft for the amount as prescribed in Para 7 of the application should be firmly tied/annexed on the top of the application form.
- Two copies of identical passport size photographs duly signed on the front, firmly stitched to the application (apart from one copy pasted on the form).
- Application form in the prescribed format.
- Attested/Photostat copy of Matriculation or equivalent certificate regarding the proof of age.
- Attested/Photostat copy of the Academic/Technical certification and marks list as applicable.
- Attested/Photostat copy of Caste certificate from competent authorities not below the rank of Tahsildar in the case of SC/ST candidates.
- Attested/Photostat copy of community certificate in the prescribed format as per Annexure 'A' issued by the competent authority in case of OBC candidates.
- Ex-serviceman applying for the post shall submit Attested/Photostat copy of appropriate certificates issued by the services to claim educational standards.
- No objection certificate from the employer, if already employed.
- Previous experience is essential, documentary proof should be enclosed indicating period of service.
- Attested/Photostat copy of requisite certificate in case of claiming age relaxation.

**NOTE : (i) ALL ENCLOSURES SHOULD BE EITHER IN ENGLISH OR IN HINDI ONLY WHERE CERTIFICATES ARE NOT IN ENGLISH/HINDI, ATTESTED TRANSLATED VERSION (TO HINDI/ENGLISH) SHOULD BE ENCLOSED. THE APPLICATIONS WITHOUT THE REQUISITE ENCLOSURES WILL BE REJECTED.**

5) IF ANY OF THE ABOVE ENCLOSURES ARE SENT SEPARATELY OR SUBSEQUENT TO THE RECEIPT OF APPLICATION, OR THE ENCLOSURES NOT FIRMLY STITCHED TO APPLICATION, THE APPLICATION WILL BE REJECTED.

**10. INVALID APPLICATIONS :**

The applications, which suffer from any of the following deficiencies/irregularities, will be summarily rejected.

- Incomplete/illegal applications or applications made on advertisements cuttings appearing in a newspaper.
- Unsigned and undated applications or writing name in capitals under signature column or on the photograph.
- Applications with IPO/Bank Draft of lesser value than prescribed or IPOs purchased prior to the date of publication of employment notice.
- Applications without complete/proper enclosures or enclosures other than in Hindi/English or illegible enclosures.
- Without the photograph pasted on the application and signed on the front.
- Applications not in conformity with the format.
- Without proper caste certificate in respect of SC/ST/OBC candidates.
- Applications of unlettered/illiterate candidates.
- Applications of candidates who do not fulfil the eligibility criteria.
- Applications received after the closing date and time.
- Applications without the candidate's thumb impression in the prescribed place.
- Applications without declaration in the candidates' running hand writing in the prescribed place.
- Final copy held/written examination anywhere in the country. The Centre allotted by RRB will be final and binding.
- In decision of RRB is all matters relating to eligibility, acceptance or rejection of the application, issue of time limit passes, penalty for false information, mode of selection, conduct of written examination and interview, physical/medical test, allotment of examination centre, selection, allotment of posts to selected candidates etc. will be final and binding on the candidates and no query or correspondence will be entertained by the Railway Recruitment Board in this regard.
- The Railway Recruitment Board is not responsible for any postal delay or wrong delivery.
- The Railway Recruitment Board is not responsible for any inadvertent error.
- Any legal action arising out of this Employment Notice shall fall within the legal jurisdiction of Central Administrative Tribunal/Courts in Guwahati only.

Chairman  
Railway Recruitment Board  
Guwahati-781001

1. Name	2. Name	3. Name	4. Name	5. Name	6. Name	7. Name	8. Name	9. Name	10. Name	11. Name	12. Name	13. Name	14. Name	15. Name	16. Name	17. Name	18. Name	19. Name	20. Name	21. Name	22. Name	23. Name	24. Name	25. Name	26. Name	27. Name	28. Name	29. Name	30. Name	31. Name	32. Name	33. Name	34. Name	35. Name	36. Name	37. Name	38. Name	39. Name	40. Name	41. Name	42. Name	43. Name	44. Name	45. Name	46. Name	47. Name	48. Name	49. Name	50. Name	51. Name	52. Name	53. Name	54. Name	55. Name	56. Name	57. Name	58. Name	59. Name	60. Name	61. Name	62. Name	63. Name	64. Name	65. Name	66. Name	67. Name	68. Name	69. Name	70. Name	71. Name	72. Name	73. Name	74. Name	75. Name	76. Name	77. Name	78. Name	79. Name	80. Name	81. Name	82. Name	83. Name	84. Name	85. Name	86. Name	87. Name	88. Name	89. Name	90. Name	91. Name	92. Name	93. Name	94. Name	95. Name	96. Name	97. Name	98. Name	99. Name	100. Name	101. Name	102. Name	103. Name	104. Name	105. Name	106. Name	107. Name	108. Name	109. Name	110. Name	111. 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यह लाइन में रख दें इस आमते रिकार्ड के लिए रखें।

Please tear off along C is free and retain for your record.

781 001

MILITARY RECRUITMENT BOARD, GUWAHATI - 781 001

(प्रार्थी का नाम एवं पता)  
Name of the candidate & address

कृपया नाम एवं पता  
Name & address

संख्या ३८२३  
No. 3823

क्रम संख्या  
Roll No.

परीक्षा तिथि  
Date of Examination

BANDANA DAS  
JAYA NAGAR  
SIXMILES, KHANAPARA  
GUWAHATI  
ASSAM  
Pincode 781022

1  
1/2002

20100019

29/06/2003

परीक्षा केन्द्र / Examination Centre

PUB GUWAHATI HIGH SCHOOL  
JYOTI NAGAR, GUWAHATI-781 021.

कृपया यूंडांकन में दिये निर्देशों को पढ़े और अनुपालन करें।  
Please read and follow the "Instruction" Overleaf.

NOTE: CANDIDATES WHO TICK MARK ANSWERS ON  
THE QUESTION BOOKLET WILL BE DISQUALIFIED.

प्रो रेल यात्रा-पास  
FREE RAILWAY PASS

Assistant Secretary  
Railway Recruitment Board  
सहायक सचिव / Asst. Secy.  
Guwahati

प्रार्थी को अद्यतन रखने के लिए / To be retained by the candidate

गिरफ्त अनुमति दिलाना / Production of this letter is to be ensured : यह दस्तावेज करते हैं आप  
FOR SC/ST CANDIDATES ONLY: On production of this letter you are ensured to free travel by railway in second class only.

from GUWAHATI

स्टेशन से

Stn. to

GUWAHATI

स्टेशन तक तथा

Stn. and back

वापसी के लिए रेल द्वारा केवल द्वितीय श्रेणी में निःशुल्क यात्रा करते के हकदार हैं।

यह पास दिनांक  
This pass is available upto

08/07/2003

नक्सा उपलब्ध है।

(प्रधिकार : रेलवे थोर्ड पत्र सं. ३ (एन जी) II-84 / आर.एन.सी. / 122 दिनंक 23-11-84।  
(Authority : Railway Board's letter No. E (NG) II-84/RSC/122 dated 23-11-84)

Assistant Secretary  
Railway Recruitment Board  
सहायक सचिव / Asst. Secy.  
Guwahati

Attested by  
Renuk Chawla  
John

INSTRUCTIONS

1. This call letter does not by itself give any entitlement whatsoever for any appointment on the Railways.
2. The candidate should report at the examination hall punctually at the time mentioned in this call letter. The Examination shall commence after formalities like checking, attendance, collection of call letters etc., are completed. The candidate will not be allowed to enter the examination hall without producing this call letter. He / She will not be permitted to leave the examination hall before the examination is over and the Centre Supervisor / Invigilator has given direction to leave.
3. The duration of the examination will be about 2 hours or as mentioned on the question paper / answer booklet.
4. Use of any books, notebooks etc., is not permitted. Calculators are not permitted.
5. Resorting to any unfair means in or in connection with this examination, misbehaviour by candidate causing disturbance in the examination hall will disqualify the candidate.
6. The RRB reserves the right to order re-examination in the case of any candidate or all candidates.
7. Furnishing any false information to the RRB, either in the application or in any other document or at any stage of its detection, render the candidate liable for being disqualified and debarred from appearing at any selection or examination for appointment on the Railways or to any other government service and if appointed the service of such candidate will be liable to be terminated.
8. Candidates should sign on the call letter in the presence of the Invigilator in the space provided below the photograph. In the unlikely event of printing a wrong photograph, please approach RRB with a scanned photo for correction.
9. If the candidate has received more than one call letter for a single category the candidate should appear only at one of the centres mentioned on the call letters and submit rest of the call letters to the Invigilator.
10. No change of venue / centre for the examination will be permitted under any circumstances.
11. It may be noted that in other matters the terms, conditions etc. stated in the employment notification shall prevail.
12. Decision of RRB in all matters will be final.
13. Write your name and address in the space provided on the left margin.
14. Negative marking has also been incorporated. For every 3 wrong answers the marks allotted for one single correct answer shall be deducted.
15. Before leaving the examination hall candidate must submit to the Invigilator the question booklet and answer / OMR SHEET.

DEPARTMENT OF POSTS - INDIA

GUWAHATI CUSTOMER CARE CENTRE  
O/o SSPOs, Guwahati Divn. 3rd floor, Meghdoott Bhawan, Guwahati-1  
PHONE NOS : 2607441 Fax # : 2540641

No. : GCCC/CR03A/6/2004/95-COM03

Date : 17/06/2004

To  
Eandana das  
c/o Shri Padma Kanta Das  
Jaya nagar Six Miles  
Khanapara, Guwahati-22

Dear Sir/Madam,

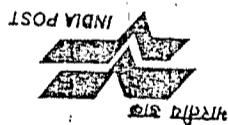
Sub : Non delivery  
Ref : Your letter YOUR LETTER DTD 16/06/2004

\* \* \*

This is in continuation of this office letter dated 16/06/2004 regarding disposal of Regd Letter No. 4181 Dated 09/01/2004 booked at GHY/RMS Post Office. On enquiry it reveals that the Regd. Letter was returned to the sender 22/01/2004 with remark "NOT KNOWN" by the Khanapara post office

This is for your kind information and the case is closed at this end.

Yours faithfully,  
Incharge  
GUWAHATI CUSTOMER CARE CENTRE



GUWAHATI  
'E' 61

Attested by  
B. D. Dhar  
Doh

To,  
The General Manager,  
N.F.Railway, Maligaon,  
Head Quarter, Guwahati.

Dated Guwahati the 22nd June, 2004.

Sub: Non receipt of Selection/Appointment letter for  
appointment to the post of Sr. Scientific Research  
Asstt.

Sir, With due respect and humble submission I  
approach you with the following prayers for and on  
behalf of my daughter Miss Bandana Das for perusal and  
consideration at an early date.

That sir, understanding that my daughter  
Bandana Das has selected for the post of Sr. Scientific  
Research Asstt. under your establishment. But it is  
matter of regret that the selection letter for the said  
post has not been received till date. On enquiry into  
the matter to the Railway Recruiting Board (R.R.B.),  
Guwahati it has come to know that as per office record,  
the selection letter of Bandana Das, has been posted  
through the Guwahati Railway Mail Service (RMS) on 9th  
January, 2004 under registration No. 4181 addressed to  
Bandana Das, C/o Shri Padma Kanta Das, Jayanagar (Six  
mile) Khanapara, Guwahati-22.

That sir, it is passing strange due to non  
receipt of selection/appointment letter of Bandana Das  
and a petition submitted to the In-charge Customer  
Care Centre (RMS), Guwahati on 16.6.04 in view of an  
enquiry into the matter and requested him to let know  
the result and causes of the fact.

Attested by  
B. D. Bhuyan  
Adv.

[ 2 ]

That sir, after receiving the reply from RMS, Guwahati it is come to know that the Post Office, Khanapara, Guwahati-22 returned the registered selection/appointment letter of Bandana Das to the RMS, Guwahati as "not known" on 22.1.04. A photo copy enclosed herewith.

I, therefore, for and on behalf of my daughter Miss Bandana Das, to consider the matter under the aforementioned facts and circumstances, and be pleased to issue the necessary selection/appointment letter to my daughter, as issued earlier, and be pleased to allow me to receive the same on her behalf from the concern Office.

Thanking you,

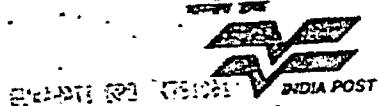
Yours Sincerely  
Shri Padma Kanta Das

( Padma Kanta Das )

Copy to:

① Chief Personnel Officer, N.E.Railway,  
Maligaon for information and necessary action.

② Chairman RRB, (614) <sup>Rly</sup> State on Road,  
Guwahati for necessary action.



AL-40 5458  
22 : 72  
TO: C. P. MANAGER, N. F. RAILWAY  
MALIBAOR, PIN: 781011

WT: 20grams  
RS: 0.00, Date: 22/01/2004, 14:45:07  
HAPPY NEW YEAR 2005

INDIA POST (CTE1001)



AL-40 5457

22 : 72

TO: C. P. MANAGER, N. F. RAILWAY

MALIBAOR, PIN: 781011

WT: 20grams

RS: 0.00, Date: 22/01/2004, 14:45:17

HAPPY NEW YEAR 2005

INDIA POST (CTE1001)



AL-40 2458

22 : 72

TO: C. P. MANAGER, N. F. RAILWAY

MALIBAOR, PIN: 781011

WT: 20grams

RS: 0.00, Date: 22/01/2004, 14:45:37

HAPPY NEW YEAR 2005

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal

17 JAN 2005

सुनिश्चित दिनांक

Surakshit Darshan

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH AT GUWAHATI

OA No. 184 of 2004

Smti Banadana Das ..... Applicant

-Vs-

Union of India & others ..... Respondents

(Written statements filed by the Respondent No.1 and 2)

The written statements of the Respondents are as follows:-

1. That a copy of the Original Application No. 184/04 (hereafter referred to as the "application") has been served on the respondents. The respondents have gone through the same and understood the contents thereof.
  
2. That save and except these statements which are specifically admitted by the respondents, the rest of the statements made in the application may be treated as denied.
  
3. That with regard to the statements made in Para 1 of the application, the respondents deny the allegations and state that it is the applicant who is to be blamed for not furnishing her own complete, clear, communicable and known address in her Application Form. As the address was not properly given, the postal authority, the respondent No.3 failed to find out her address and could not locate her house for delivering the letter

File by :  
P.C. Chakraborty  
Advocate  
17/1/05 32

Ch. R. A.  
राज भर्ती बोर्ड  
राज भर्ती बोर्ड बोर्ड  
Parivart Yojana  
परिवर्त योजना

addressed to her. So far as the respondent No.2 is concerned, they gave wide circulation of the information by notification published in the Newspaper. On the other hand, if there was any deficiency of service on the part of the respondent No.3, such deficiency not being connected to any conditions of service, the Central Administrative Tribunal is not the appropriate Forum to vindicate the claims of the applicant. In that case, the applicant should have approached the Consumer Redressal Forum with appropriate jurisdiction. Hence, there is no cause of action to justify any reason for filing of this application and as such this application is liable to be dismissed with cost.

CHAIRMAN  
सभापति  
Railway Recruitment Board  
Guwahati  
Date: 21/07/2003

4. That the answering respondents have no comment to offer to the statements made in para 2 and 3 of the application.

5. That with regard to the statements made in para 4.1, 4.2 and 4.3 of the application, the answering respondents state that those being matter of records, nothing is admitted which are not supported by such records.

6. That with regard to the statements made in para 4.4 and 4.5 of the application, the respondents state that the allegations made in these para are not correct and hence the same are denied as these are not based on facts. Before conducting any examination by the Railway Recruitment Board Guwahati (hereafter referred to as the "RRB"), the schedule of examination is invariably published in the newspapers for information of the candidates as well as for general public. Examination scheduled to be held on 29.6.2003 was as well published in the newspapers. In that advertisement it was clearly mentioned that "all letters had already been dispatched to the eligible candidates. The eligible candidates who do not receive the call letter may contact RRB, Guwahati, alongwith 2 copies of passport photographs and other relevant documents between 10.00 to 17.00 hours on 26.6.2003 and 27.6.2003". In view of the above advertisement, request of

✓ the petitioner was correctly entertained and duplicate call letter was issued to the petitioner to enable her to appear in the written examination conducted on 29.6.2003. Therefore, as per procedure followed by RRB, Guwahati a duplicate call letter bearing Roll No. 20100019 for proposed written examination was issued to the petitioner. Result of the written test held on 29.6.2003 for the post was declared on 28.11.2003. The same was published in the local dailies and Employment News. Amongst other, the statements published in The Sentinel on 3.12.2003 are quoted below:

“On the basis of performance in the written examination held on 29.6.2003 for Cat.No.01 (Sr. Scientific Research Assistant) of Employment Notice No. 1/2002, candidate bearing Roll No. as mentioned below has provisionally been found suitable for Verification of Documents to be held on 7 th January, 2004. Candidates should attend the office of RRB, Guwahati on 7.1.2004 at 10.00 along with original certificates/ testimonials regarding date of birth, educational qualification, caste certificate and any other certificates attached to the Application Form. Intimation/ call letter is also being sent individually.”

Based on her performance in the written examination; the petitioner was provisionally found suitable for appearing in the Verification of Documents and was called for appearing in the Verification of Documents fixed on 07.01.2004. Despite indication in the result published in the newspaper, Call letter bearing No. RRB/G/41/90/Pt.II dated 8.12.2003 was sent to her to attend the office of the RRB, Guwahati for documentary verification on 7.1.2004. As per record, the above Call letter has so far been not returned by the postal department till date. As such, it is presumed that the petitioner had received the same. But she failed to attend Verification of Documents as scheduled on 07.01.2004.

On the strength of the directive of the Railway Recruitment Control Board in terms of the letter No. 99/E(RRB)/25/39 dated 11.02.2000, the applicant was given a second opportunity for appearing in the Documentary Verification which was fixed on

CH. RAVAN.  
CH. RAVAN.  
Railway Recruitment Board  
Tr. 6/21/2004/781001

✓ 09.02.2004. This letter was sent through Registered post as per address given in the original application form of the applicant. The address indicated in the Application Form by the applicant is given below:

“MISS BANDANA DAS,  
C/o. PADMA KANTA DAS,  
JAYA NAGAR, 6 MILES,  
KHANAPARA, GUWAHATI-22  
ASSAM, PIN – 780022”

*[Signature]*

CHAIRMAN  
भरती एवं  
पर्यावरण  
परिषद  
Chairman

✓ The Registered letter was returned back by the Postal Department with an endorsement as “NOT FOUND”.

It is pertinent to mention here that as per para 2(iii) of above Board's letter, which read as “in the event of a candidate failing to turn up even after sending a second registered letter, his candidature may be cancelled and the next candidate in order of merit (duly taking in to account whether vacancy is for UR, SC or ST/QBC/Ex Serviceman) should be called for verification of certificates and empanel, if found eligible” the case of the applicant was considered. Hence, no further chance was afforded to the applicant. It may be also mentioned here that there was no other eligible candidate to be called for verification of documents and as such the Chief Personnel Officer, NF Railway was intimated vide this office letter No. RRB/G/CON/155 dated 10.02.2004.

The copies of the advertisement dated 29.6.03, result dated 3.12.03, 1<sup>st</sup> call letter dated 8.12.03, letter dated 11.02.2000, application form dated 25.11.02, 2<sup>nd</sup> call letter dated 9.1.04 and letter dated 10.2.04 are annexed hereto as Annexure R1, R2, R3, R4, R5, R6 and R7 respectively.

7. That with regard to the statements made in Para 4.6 of the application, the respondents deny the correctness of the

statements. The respondents further state that as per item No. 12 of Note in the Advertisement dated 2.11.2002 vide Employment Notice No. 1/2002, which read as "(12) The decision of RRB in all matters relating to eligibility, acceptance or rejection of the applications, issue of free Rail Passes, penalty for false information, mode of selection, conduct of written examination and interview, skill/ psychological test, allotment of examination center, selection, allotment of posts to selected candidates etc. will be final and binding on the candidates and no enquiry or correspondence will be entertained by the Railway Recruitment Board in this regard", the respondents followed those instructions strictly. As per item No.(13), which read as "The Railway Recruitment Board is not responsible for any postal delay or wrong delivery", the respondent No.1 and 2 can not any way be responsible for the non-delivery of the call letter by the postal department. Hence, the request for change of postal address was not acceptable and possible to maintain as Railway Recruitment Board, Guwahati is to go by the given information only in the process of handling large number of applications relating to various recruitment process. Due to very large volume of applications, there is no system of issue of acknowledgement of any applications and applications sent through the Registered posts and Courier Services. Any further correspondence from the Railway Recruitment Board is made as per the address given in original application only. Any candidate giving incorrect address runs the risk of his or her own.

The copy of the Employment Notice dated 02.11.2002 is annexed hereto as Annexure R8.

8. That with regard to the statements made in Para 4.7 and 4.8 of the application, the respondents state that those matter pertain to the postal department exclusively, hence the answering respondents have no comment to offer. However, the answering respondents crave the leave of this Hon'ble Court to allow them to refer and rely upon the written statements of the respondent No.3 if filed in the case at the time of hearing.

9. That with regard to the statements made in Para 4.9 of the application, the respondents state that as explained hereinabove, the applicant was offered the second chance for document verification etc. for which she failed to avail of. Therefore, she was not entitled to any further communication from the RRB, Guwahati which is the authority in this case.

  
 GENERAL CHIEF EXAMINER  
 Railway Recruitment Board  
 Guwahati  
 11-781001

10. That with regard to the statements made in Para 4.10 and 4.11, the respondents state that for the reasons as stated above, the petitioner being the lone candidate was called for viva voce test but due to her own failure to appear for the same, her case could not be considered. It was a sheer case of negligence on the part of the applicant herself and not a case of negligence on the part of the respondents as alleged. The respondents are statutory authorities and they are guided by the statutory rules and guidelines for selection and appointment of candidates to the post of Senior Scientific Research Assistant as per extant Rules. Therefore, from the facts and circumstances of the case and the provisions of the rules, there can be no scope for issuing a fresh call letter for document verification and to grant any relief as prayed by the applicant.

11. That with regard to the statements made in para 5.I to 5.IV of the application showing the different grounds to vindicate the cause of filing of the application are not tenable in law as the grounds shown by the applicant are no grounds at all in view of the facts and circumstances of the present case and the settled position of law as stated hereinabove in this written statements. Apparently, the respondent No.1 and 2 has not done anything contrary to any provisions of law or violated any legally enforceable right of the applicant. Hence, the application is liable to be dismissed as devoid of any merit.

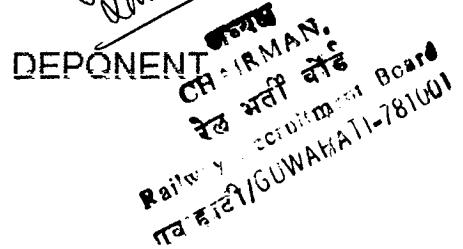
12. That the answering respondents have no comment to offer to the statements made in para 6 and 7 of the application.
13. That with regard to the statements made in para 8 (prayer) of the application, the respondents respectfully submit that under the facts and circumstances of the case and the provisions of law, the applicant is not entitled to any relief whatsoever as prayed for and the application is liable to be dismissed with cost.
14. That in any view of the matter raised in the application and the reasons as shown against the respondent No.3 as admitted by the applicant herself, there can not be any cause of action against the respondent No.1 and 2 at all and the application is liable to be dismissed with cost.

In the premises aforesaid, it is therefore prayed that Your Lordships would be pleased to hear the parties, peruse the records and after hearing the parties and perusing the records shall also be pleased to dismiss the application with cost.

Verification

I, Shri Jibon Jyoti Borthakur, at present working as the Chairman, Railway Recruitment Board in the office of the R.R.B., Guwahati, being competent and duly authorized to sign this verification do hereby solemnly affirm and state that the statements made in para 1,2,3,4,5,8,9,10,11,12 and 13 are true to my knowledge and belief, those made in para 6 and 7 being matter of records are true to my information derived therefrom and the rest are my humble submission before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this 17th day of January, 2005 at Guwahati.

  
**DEPONENT**   
 रेल भवी बोर्ड  
 Railway Recruitment Board  
 नव. 52/2/GUWAHATI-781001

ONAL

# NDIA govt EPF interest likely at 8.5 pc

Earlier while adopting a resolution on power, Naidu challenged Congress high command on open debate to prove if the quality of power supplied in Andhra Pradesh was better than the power being supplied in Congress ruled states. Naidu called upon the cadre to effectively tackle the Congress campaign of free power to farmers in the next month's Jana Chaitanya satra which is aimed to go to every village.

It in UP

## 'S Support

which generated considerable debate in the party.

Ajit Singh virtually snapped ties with NDA government at the Centre and BSP-BJP coalition government in UP, by quitting Union Cabinet recently and withdrawing five of RLD ministers from the Mayawati government.

In the 1999 Lok Sabha poll, RLD had an electoral tie-up with Congress but it ended soon after Singh joined Union Cabinet headed by Atal Behari Vajpayee.

SP leaders Yadav and Amar Singh had approached Congress leadership on several occasions to form a coalition government to keep "communal and opportunistic forces" out of power but did not succeed as Congress repeatedly said "it is not involved in toppling game of any government".

## pressure

Senior executives from private and government-owned insurance companies will make presentations at the conference spread over seven sessions and share their experiences in implementing pension schemes. The sessions would focus on issues concerning design and marketing of pension products, regulations governing them and tax incentives.

The conference will also

NEW DELHI, May 29— The Central Board of Trustees of Employees Provident Fund Organisation is likely to cut the EPF interest by one per cent from the present 9.5 per cent when it meets on May 31, despite Labour Minister Salib Singh Verma's continuous efforts to prevent a

ing the introduction of CAS (Centralised Access System) and Value-added Tax.

A marginal 0.5 per cent cut to 9.0 per cent would get the CBI into problems owing to projected deficit of Rs 105.18 crore since the liabilities would be Rs 5,819.23 crore and the income Rs 5714.05 crore.

The sources apprehend that the meeting could witness some chaos especially considering that the Left parties led trade unions

try 'teeth and nail' to restore at least the existing 9.5 per cent which the North Block officials termed as "exorbitant and unsustainable" even in the short run.

Though Verma maintained he would try to retain 9.6 per cent and ruled out any during the budget session of Parliament, the sources cited there was "a bit of softening of stance" by the Labour Minister. In the recent times,

"Of late, he (Verma) has not been clamouring for restoration of 12 per cent. One of them even said it would be commented anything specific on the rates," the sources said.

The move perpetuated by pressure from Finance Ministry, comes in the backdrop of Central Board of Trustees Finance and Investment sub-committee's suggestion of at least a 0.5 per cent reduction in interest on EPF.

The panel had envisaged three interest rate structure of 8.0, 8.5 and 9.0 per cent, with nine per cent yielding deficit and others earning surplus for the fund.

"CBT chairman is left with no other option but to cut the interest rate by one per cent, if it was to earn a surplus"; one of the members told PTI, adding the fund could earn a surplus of around Rs 218.98 crore if it went ahead with 100 basis points cut.

Considering the political overtones, the sources said CBI might not go for a 1.5 per cent reduction, though the Finance Ministry officials were of the view that only such a drastic reduction could make the EPF viable in the long-term due to the repeated cuts in Special deposit Scheme (SDS).

However, some officials apprehend that Verma may seek to buy time from taking a decision on the sensitive issue as they cited the recent instances involving

## Opening of transit points at Uri favoured

NEW DELHI, May 29— Favouring opening of transit points at Uri in Jammu and Kashmir, Chief Minister Mufti Mohammed Sayeed today said 'softening' of borders would negate the propaganda being spread that the people of the state were being held hostage.

Terming it as a key to normalisation of situation in the

RAILWAY RECRUITMENT BOARD : GUWAHATI NOTICE		
DATE	CATEGORY NOS.	EMPLOYMENT NOTICE NO.
29.06.2003	25	1/2001
29.06.2003	01,02,06	1/2002

Call letters had already been despatched to eligible applicants. The eligible candidates who do not receive call letters may contact RRB Guwahati alongwith 2 copies passport photographs and other relevant documents between 10.00 hrs. to 17.00 hrs. on 26.06.03 and 27.06.03.

Date: 29.05.03

CHAIRMAN,  
RRB/Guwahati.  
RN/2463/1

ASSAM PRATHAMIK SIKSHA ACHANI PARISHAD
Office of the District Project Co-ordinator
DPEP: Morigaon
Phone No: 037840109, 241040
No. SSA(M)/ED/Procurement/7/2003-04/8304 Dated the 28.06.2003
Notice inviting Tender
Sealed quotations are invited affixing Court fee stamp worth Rs 8.25 (Rupees Eight & paise twenty five) only from the registered firms/suppliers/companies/authorized dealers of the companies having their own shops and establishments/manufacturing units dealing in the items for supply of materials to the office of the undersigned.
The detailed specifications of such items and terms and conditions thereof contained in the form of Bid-documents may be obtained on payment of Rs 100.00 (Rupees Hundred) only (Non-Refundable) from the office of the undersigned on any working days from 10 A.M. to 2 P.M. from 30.06.2003 to 02.06.2003.
The quotations will be received at the office of the undersigned up to 2 P.M. of 05.06.2003; after which no quotations will be entertained and the same will be opened at 3 P.M. of the same date and place.
Total Amount: Rs. 2 (Two) Lacs (Approx)
Encash Money: At Rs 2% on above amount Bank Draft should be addressed in favour of Dist. Project Co-ordinator, DPEP, Morigaon.
Dist. Project Co-ordinator, DPEP, Morigaon.



# NOTICE

ANNEXURE : R

RAILWAY RECRUITMENT BOARD :: GUWAHATI

RESULT OF WRITTEN EXAMINATION FOR CATEGORY NO. 25 OF EMPLOYMENT NOTICE NO. 1/2001, CATEGORY NOS. 01, 06 AND 02 OF EMPLOYMENT NOTICE NO. 1/2002.

On the basis of their performance in the written examination held on 29.06.2003 for Cat. No. 25 (Craft Teacher/Bengali Medium) of Employment Notice No. 1/2001, following candidates bearing Roll Numbers as mentioned below have provisionally been found suitable for appearing in the Viva-Voce test to be held on 7th January, 2004. Individual call letters are being dispatched.

CAT. NO. 25 (Craft Teacher — Bengali Medium) of Employment Notice No. 1/2001

12500022 12500029 (Total 2 candidates)

On the basis of performance in the written examination held on 29.06.2003 for Cat. No. 01 (Sr. Scientific Research Assistant) of Employment Notice No. 1/2002, candidate bearing Roll Number as mentioned below has provisionally been found suitable for Verification of Documents to be held on 7th January, 2004. Candidate should attend the office of RRB/Guahati on 07/01/2004 at 10.00 hrs. along with original certificates/testimonials regarding date of birth, educational qualification, caste certificate and any other certificates attached to the application form. Intimation/ Call Letter is also being sent individually.

CAT. NO. 01 (Senior Scientific Research Assistant) of Employment Notice No. 1/2002

20100019 (One candidate)

CAT. NO. 06 (PGT/Education — Bengali Medium) of Employment Notice No. 1/2002

None qualified (Nil)

On the basis of their performance in the written examination held on 29.06.2003 for Cat. No. 02 (Apprentice Section Engineer/Mechanical/Diesel) of Employment Notice No. 1/2002, following candidates bearing Roll Numbers as under have provisionally been found suitable for appearing in the 'Second Stage' Written Examination. Date of second stage written examination will be intimated individually in the form of a call letter. Date of second stage written examination will also be published in the Newspaper.

CAT. NO. 02 (Appr. S.E./Mechanical/Diesel) of Employment Notice No. 1/2002

| Roll No. |
|----------|----------|----------|----------|----------|----------|
| 10200008 | 10200242 | 10200443 | 40200637 | 40200718 | 10200927 |
| 10200010 | 40200248 | 40200453 | 40200639 | 10200719 | 40200943 |
| 40200017 | 40200250 | 10200458 | 10200640 | 40200720 | 40200944 |
| 10200126 | 40200262 | 40200465 | 40200651 | 10200721 | 10200955 |
| 10200130 | 10200307 | 40200511 | 40200659 | 40200765 | 40200960 |
| 10200148 | 10200326 | 40200516 | 10200663 | 20200774 | 10200989 |
| 40200177 | 40200341 | 10200548 | 40200664 | 40200820 | 30200994 |
| 40200193 | 40200358 | 40200565 | 10200681 | 40200837 | 40200999 |
| 10200224 | 40200410 | 10200579 | 40200682 | 40200904 | 40201013 |
| 40200234 | 40200420 | 40200583 | 10200714 | 10200924 | 10201020 |

While every care has been taken while publishing the result this RRB is not responsible for any typographical error and reserves the right to make amendments to rectify any errors.

Date: 02/

THE SENTINEL GUWAHATI WEDNESDAY DECEMBER 3, 2003

CHAIRMAN,  
RRB/GUWAHATI.



11  
**RAILWAY RECRUITMENT BOARD – GUWAHATI**  
STATION ROAD; GUWAHATI-781 001

**CALL LETTER FOR DOCUMENT VERIFICATION**

No. RRB/G/41/10.

Date: 08/12/2003

To,  
 BANDANA DAS  
 JAYA NAGAR  
 SIXMILES, KHANAPARA  
 GUWAHATI  
 ASSAM  
Pin Code - 781022.

Roll No.: 20100019

Sub.: Recruitment/Selection for the post of Sr. Scientific Research Assistant  
 under Category No.01 of Employment Notice No. 1/2002.

\* IMPORTANT \*  
 PASTE YOUR  
 SIGNATURE  
 PHOTOGRAPH  
 HERE

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on 07/01/2004 at 10:00 hours for verification of original certificates, testimonials etc.

1. This Call Letter does not in itself entitle you for selection.
2. You should bring your original Matriculation Certificate issued by the competent authority for verification of your date of birth. You should also bring all of your original certificates and marks-sheets of Matriculation onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/ marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
4. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
5. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
6. Request for postponement of the date mentioned above will not be considered and no further chance will be given.
7. If you are in service and have not submitted "No Objection Certificate" from your employer yet, you should bring the same now, failing which you will not be considered for the post.
8. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
9. (For SC/ST candidates only)  
 On production of this card you are entitled to travel free by the Railway in Second Class from GUWAHATI Station to Guwahati Station and back. This pass will be valid up to 15/01/2004.  
 (Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

For CHAIRMAN  
RRB – Guwahati.

Govt. of India  
Ministry of Railways  
12

ANNEXURE R

GOVERNMENT OF INDIA/BHARAT SARKAR  
MINISTRY OF RAILWAYS/RAIL MANTRALAYA,  
(RAILWAY BOARD)

\*\*\*\*\*

No. 99/E(RRB)/25/39

RRCB No.02/2000  
New Delhi, dated 11.02.2000

The Chairman,  
Railway Recruitment Boards,  
ADI, AII, ALD, BNC, BPL, BBSR, CCC, CDG, MAS, GKP, GUY, J&S, MLDT,  
BCT, MFP, PNBE, RNC, SC and TVC.

Sub: Action to be taken in case of candidates failing  
to turn up on the dates of verification of  
certificates.

-----

As you are aware, in most of the selections, interviews  
have been dispensed with. It has been noticed that in certain  
cases, candidates called for verification of certificates do not  
turn up on the specified date of verification, for whatever  
reasons, despite issue of call letters by registered post and  
notice in Employment News.

2. The above matter has been considered by the Board and  
it has been decided that the following procedure may be  
followed:

- (i) Candidates equal to number of vacancies should be  
called in the first instance, by issue of call letters  
through registered post and also publication of roll  
numbers in Employment News/Rozgar Samachar.
- (ii) In the event of a candidate not turning up(or his  
candidature being rejected on account of deficiencies  
in certificates), the panel should not be held up.  
Instead, a provisional panel should be sent to the  
indentor advising that more names will follow.
- (iii) Another registered letter should be sent to the  
candidate giving 15 days time from the date of posting  
of the letter, calling him for verification of  
certificates. The candidate should be directed to  
appear on any working date on or before the final  
date. In the event of a candidate failing to turn up  
even after sending a second registered letter, his

.....2/-

candidature may be cancelled and the next candidate in order of merit (duly taking into account whether vacancy is for UR, SC or ST/OBC/Ex-serviceman) should be called for verification of certificates and empanelled, if found eligible. The procedure followed for calling the second lot of candidates shall be the same as adopted for the first lot. However, in case of NTPC and NTGC examinations, RRB may call additional candidates only against cases where the candidature is rejected after scrutiny of application and not against **absentees**.

(iv) Evidence of dispatch of letters sent by registered post should be kept by RRB for a period of at least six months after issue of the panel.

3. These instructions should be strictly complied with.

(This disposes of Chairman, RRB/Calcutta's reference No. RRB/CAL/CH/1/MISC/69 dated 19.11.99.)

*Modgal*  
(V.K.Modgal)  
Dy. Director, Estt. (RRB)  
Railway Board.

## Railway Recruitment Board:Guwahati

## APPLICATION FORM

(To be filled by the Candidate in his/her own handwriting)

Roll No. ....  
(for Office use)

To

The Chairman

Railway Recruitment Board

Station Road, Guwahati-781001.

I hereby apply for recruitment to the  
following post in the Railway in response  
to Employment Notice No. 01/2002 dated  
02-11-2002.

Ctd.No. (for Office Use)

Please enter in BLOCK CAPITAL LETTERS. Please  
tick ( ) wherever required.

1. Category No.	61	Emp Notice No.	01/2002
1. a Post	S8. SCIENTIFIC RESEARCH ASSTS.		
1. b Choice of RRB for exam. (if applicable)	GUWAHATI		
1. c. Priority for choice of railway (if applicable)	1.	2.	3.
1. d Medium of Exam	Hindi	English	
1. e Technical Subject (if applicable)			

3. Name	BANDANA DAS			4. Applicant's Signature	Bandana Das.									
3.a Date of Birth	d	d	m	m	/	y	y	3.b. Nationality	I	N	D	J	A	N
3.c Religion	Hindu	Muslim	Christian	Sikh	Buddhist	Jain	Parsi	Others						
5. Father's/Husband's Name	MR. PANAMA K. DAS.			6. Sex	M	F		6.a Marital Status	Unmarried					

7. ADDRESS	JAYA NAGAR SIX MILES KHAN												
	NAPARA GUWAHATI-22												
STATE	ASSAM.												181622

7.a Nearest Rly. Station	GUWAHATI											
8. Community	UR	OBSC	SC	ST	8.a Sub Caste..... (Other than UR)	I have enclosed OBC certificate with creamy layer in format as per Ann'1 (For OBC's)						

b. Seek Age relaxation under (Tick appropriate box ONLY where specified in Emp. Notice)	SC	SI	(XX)	Judicial Separated Divorced Woman	J&K Resi- dent	Exsm	Railway Employee	PH
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9. Edu. Qualification	University/Board	Year	Subjects	Marks (%) & Division
11.1.	GUWAHATI	2002	PSYCHOLOGY	484 (60.5%) I
	UNIVERSITY			

Columns 9, 9a for Educational qualifications & Experience should comply with minimum requirements specification in Employment Notice.

9.a Experience-If any(Designation & Grade)	Date from	Date to	Name & Address of Employer

10. Name of Post Office/Bank	Serial No.& Date	Amount (Rs)

11. Marks of Identification 1. A.C.I.I. MARKSHEET 2. R.J.M.T. ....

12. For serving Railway employees 13. If you are an Ex serviceman, state Unit.....

Designation	Dept/Rly Office	No. of years of Service	Enrolment Date	Attestation Date	Date of Discharge/ Retirement (Length of Service)

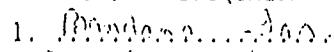
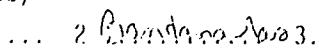
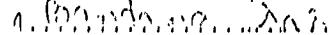
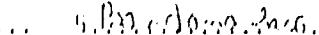
14. List of enclosures (as applicable)

1. MEDIUM ADMIT CARD. (Issue of Age relaxation.)
2. MEDIUM MARKSHEET.
3. HIGHER SECONDARY EXAM. MARKSHEET.
4. B. A MARKSHEET.
5. M. A MARKSHEET.
6. S.C CERTIFICATE.

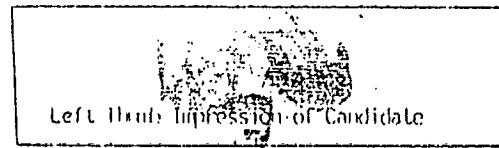
15. Declaration : I understand that in the event of information given herein being found false or incorrect, my candidature for the post is liable to be CANCELLED and in the event of wrong statement/discrepancy in particulars being detected after my appointment, my services are liable to be terminated without notice.

(Above Para to be written by the candidate in his/her own running hand below  
I understand that in the event of information given herein being found false or incorrect, my candidature for the post is liable to be CANCELLED and in the event of wrong statement/discrepancy in particulars being detected after my appointment, my services are liable to be terminated without notice.

16. Samples signatures in running script (signatures in Block Letters shall DISQUALIFY the candidate)

1.  2.   
1.  4. 

Place : GUWAHATI  
Date : 25/11/2012



Bandana Das  
Signature  
EXHIBIT - I

## RAILWAY RECRUITMENT BOARD, GUWAHATI

No.RRB/G/41/90/Pt.II

Dated 09/01/2004

To  
 Bandana Das,  
 C/O- Padma Kanta Das,  
 Jaya Nagar, Six Mile,  
 Khanapara,  
 Guwahati-22 (Assam),  
 PIN-781 022.

Sub: Recruitment for the post of Sr. Scientific Research Assistant against Employment Notice No.1/2002 (Cat.No.01).

Ref: This Office letter of even number dated 8/12/2003.

Written Examination for the post of Sr. Scientific Research Assistant against Employment Notice No.1/2002 (Cat.No.01) was held on 29/6/2003. Result of written examination was declared on 28/11/2003 Based on the performance in the written examination, you are found suitable provisionally for verification of documents. Date for verification of document was fixed on 7<sup>th</sup> January,2004. In this connection, intimation was sent to you vide letter under reference, this was in addition to the advertisement published in the News paper.

You have failed to attend this office on 7/01/04 along with original certificates, testimonials regarding Date of Birth, Educational Qualification, Caste Certificate etc. for verification.

You are once again directed to attend this office positively on 9/02/2004 along with your original certificates, testimonials etc. for verification. In case of failure to attend on 9/02/04, it may please be noted that no further dates for verification of documents will be fixed, and there will be no option left for this office but to cancel your candidature for the said post.

This may be treated as final notice and no further correspondance will be entertained in this connection.

*RCW/C/11/04*  
 (R.K. Sonowal)  
 Assistant Secretary,  
 RRB/Guahati.

Annexure - 2

NO. RRB/6/19190/PT/II

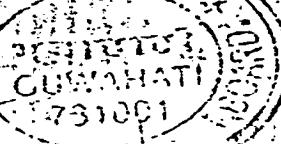
std 09.01.2009

Regd. Post

To

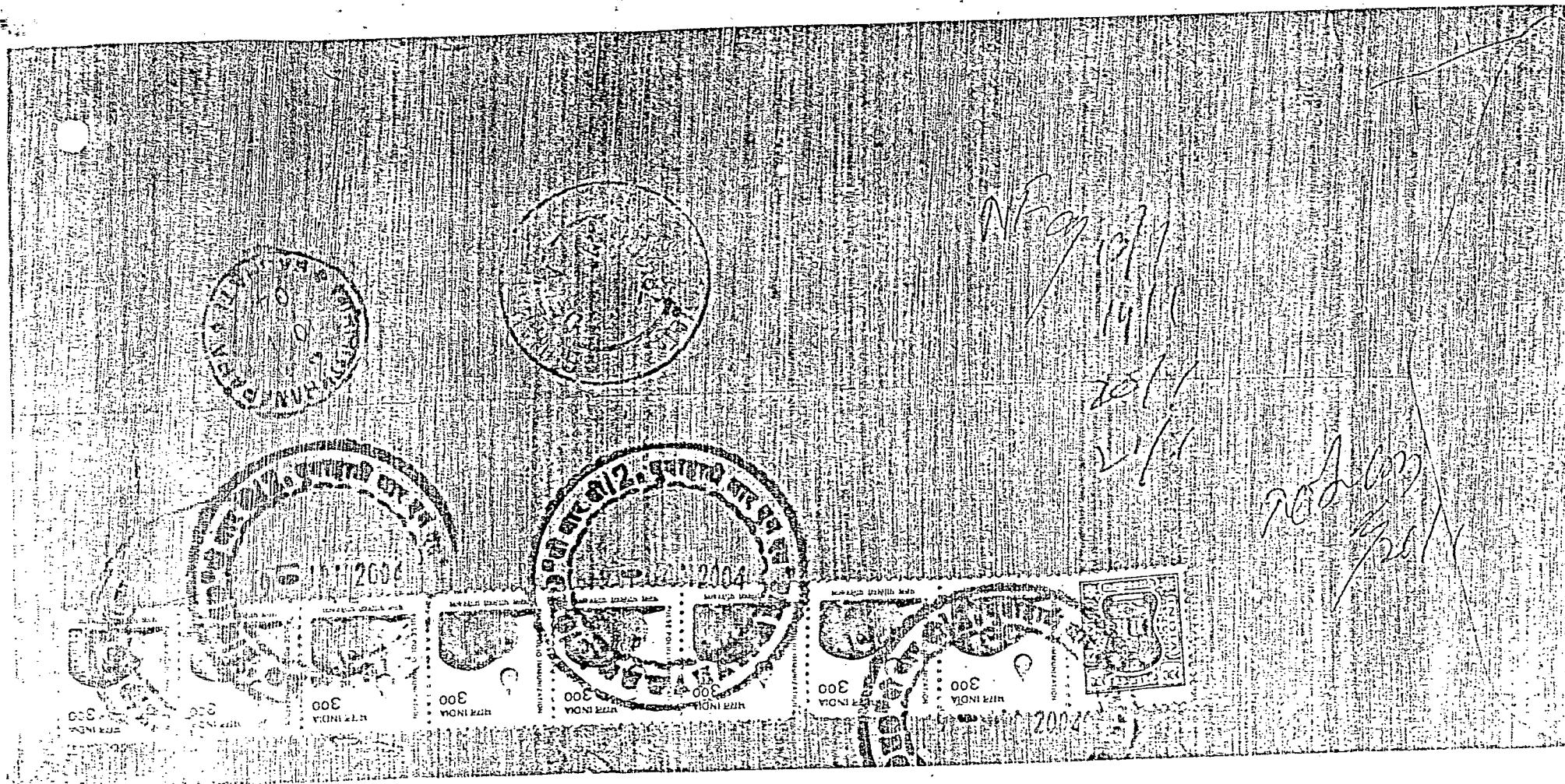
~~Basanta Ras  
C/10 Padma Kanta Ras,  
Jaya Nagar, Six Mile,  
Kharapara,  
Guwahati 781022 (Assam),  
PIN 781022~~

From  
Chairman  
RRB GHQ



entertained in this connection. No notice and no further correspondance will be

A decorative knot symbol, possibly a stylized knot or a knot with a loop, used as a section separator.



CONFIDENTIAL

RAILWAY RECRUITMENT BOARD::GUWAHATI

No. RRB/G/CON/155

Date: 10.02.2004

To,  
Chief Personal Officer,  
N. F. Railway,  
Maligaon.

Sub: Recruitment for the post of Senior Scientific Research Assistant against  
Cat. No.01 of Employment Notice No.1/2002.

Ref: Letter No. E/227/216/RRB/2/Rectt./Pt.IV dated 27/11/2001.

Written examination was held on 29/6/2003 for the above-mentioned category. Total eligible applicant was 25. Number of candidate appeared in the written examination was 13 only. Result of written examination of the said category was declared on 2/12/2003. Only one candidate could secure qualifying marks in the written examination and called for documentary verification on 7/1/2004. The candidate was absent on the day of documentary verification. As per provision, the candidate was informed through registered post to appear in the documentary verification as a second chance, which was fixed on 9/2/04. The registered letter was undelivered due to addressee not found in the address given in her original application form. There is no other option left but to cancel the candidature of the candidate.

There is no other candidate-securing minimum qualifying marks in the written examination to be called for documentary verification.

In view of above, none could be found eligible for the post and the indent is treated as closed from this end. This is for your information please.

*19/2/04*  
J. J. BORAH,  
Chairman,  
RRB/Guahati



# RAILWAY RECRUITMENT BOARD : GUWAHATI

## STATION ROAD, GUWAHATI-781 001

### Employment Notice No.: 01 of 2002

DATE OF PUBLICATION : 02 - 11 - 2002  
 DATE OF CLOSING : 02 - 12 - 2002

Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 / foolscap size paper using one side only) from eligible Indian Nationals for the following temporary posts, likely to be permanent, in the North East Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI-781001, ASSAM, by ordinary post only, so as to reach the Board's office on or before 02.12.2002. The applications can also be dropped in the Application Box kept in the RRB office up to 16:00 hours of 02.12.2002. A special relaxation of 15 days will be granted for the candidates of Andaman and Nicobar Island.

CAT. NO	NAME OF THE POST AND SCALE OF PAY (RSRP)	VACANCIES						AGE IN YEARS AS ON 01-01-2003
		SC	ST	OBC	ESM	UR	TOTAL	
1	St. Scientific Research Asstt. Rs. 5500-9000/-	-	-	01	-	-	01	20-35
2	Appr. Section Engineer/ Mechanical/ Diesel Rs. 6500-10500/-	-	-	02	-	04	06	18-35
3	Appr. Section Engineer/Electrical/Diesel Rs. 6500-10500/-	01	-	01	-	02	04	18-35
4	Appr. Mechanic/Diesel/Mechanical Rs. 5000-8000/-	01	01	02	-	02	06	18-33
5	Appr. Mechanic/Diesel/Electrical Rs. 5000-8000/-	01	01	01	01	04	08	18-33
6	Post Graduate Teacher (Education) Rs. 6500-10500/-	-	-	-	-	01	01	18-45

#### Educational Qualifications:

**Category No.01:** (i) 2<sup>nd</sup> Class Master Degree in Psychology (ii) One year experience in administering Psychological test of mental ability and personality (iii) Knowledge of Industrial Psychology/Guidance Psychology and Psychometry/Statistics will be preferred.

**Category No.02:** Degree in Mechanical/Electrical/Electronics Engineering from a recognized Engineering College.

**Category No.03:** Degree in Mechanical/Electrical/Electronics Engineering from a recognized Engineering College.

**Category No.04:** Diploma in Mechanical/Electrical/Electronics Engineering from a recognized Institution.

**Category No.05:** Diploma in Mechanical/Electrical/Electronics Engineering from a recognized Institution.

**Category No.06:** (i) 2<sup>nd</sup> Class Master Degree in Education (ii) University degree/ Diploma in Education/Teaching OR Integrated 2 years Post Graduate Course of Regional College of Education of NCERT (iii) Competence to teach through English and Bengali Medium.

Candidates are advised to read carefully and follow the instructions given in the Employment Notice

#### GENERAL INSTRUCTIONS:

##### 1.1 ABBREVIATIONS USED :

SC = Scheduled Caste ST = Scheduled Tribe OBC = Other Backward Classes ESM = Ex Servicemen UR = Un Reserved PH = Physically Handicapped Appr. = Apprentice IPO = Indian Postal Order RRB = Railway Recruitment Board RSRP = Railway Services Revised Pay

1.2 The age indicated above in the table includes general relaxation of 3 years in upper age limit for all communities and categories applicable up to 03-08-2003.

1.3 Before applying for the post the candidates should ensure that he/she fulfills the eligibility norms. The candidate should have the requisite Educational/Technical qualifications from recognized University/Institution as on the date of submission of the application. The candidate must enclose the proof of qualification. Those awaiting results of the final examinations need not apply.

1.4 The numbers of vacancies given are provisional and are liable to vary at the time of final selection. In case the vacancy position for any category is reduced to any number are even nil, this RRB will not be liable to compensate the applicant any consequential damage/loss and/or refund of examination fee.

1.5 Free second class Railway Pass as and when admissible will be issued to the candidates belonging to SC/ST communities when they are called for written examination or interview provided they submit valid caste certificate. All other candidates are required to appear at their own cost.

Selected candidates who are finally appointed are liable for active service in Railway Engineer's Unit of Territorial Army.

Selected candidates will have to undergo training wherever required for their category.

While all candidates irrespective of community group will be considered against UR vacancies, against community/group quota vacancies only candidates belonging to that community/group will be considered. For this purpose, SC/ST/OBC candidates should furnish Caste Certificate from competent authorities. In case of OBC, the certificate should specially indicate that the candidate does not belong to the Persons/Sections (creamy layer) mentioned in Col. 3 of the Schedule of the Government of India, Department of Personnel and Training O.M. no. 36012/27/93 Part 18(1) dated 8.9.93 and the certificate should be in the prescribed form circulated by Ministry of Personnel and Training, Public Grievances and Pensions, Department of Personnel and Training, Government of India. The candidates belonging to SC/ST/OBC should clearly indicate the same in the application (even when applying for UR vacancy) and should attach proof of the same in the specified format failing which they will be treated as unreserved and subsequent representations for change of community status will not be entertained.

Ladies are also eligible. However it may be noted that except for category nos. 01 and 06, all other vacancies involves duties which are arduous in nature and called for working in shifts at odd hours and at road side stations also, away from head quarter.

Candidate should fill application form in his/her own handwriting. If it is found that somebody else has filled the same, the candidature will be cancelled.

#### CAUTION:

11.1 Any material suppression of facts or submitting forge certificate/caste certificate by a candidate for securing eligibility and/or obtaining privileges including free travel for appearing in the examination shall be liable to not only for rejection of his/her candidature for the particular recruitment for which he/she has applied, but he/she will also be debarred from all examinations conducted by all RRBs all over the country for a period of 2 years and legal action wherever warranted.

11.2 Any candidate found using unfair means in the examination or deputing some one else in his/her place will be debarred from all the RRBs for lifetime. Such candidates will also be prosecuted by lodging FIR.

11.3 Candidates submitting duplicate applications for the same category will not be considered. Even if such a candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRB examinations for a period of two years.

#### 11.4 CANDIDATES TRYING TO USE INFLUENCE OR UNFAIR MEANS WOULD BE DISQUALIFIED FROM SELECTION.

#### SALARY AND OTHER BENEFITS:

12.1 The monthly emoluments on successful completion of training, wherever applicable, will be on the minimum of the scale of pay plus DA as admissible time to time. In addition employee will get House Rent Allowance and City Compensatory Allowance depending on the place of posting.

12.2 During training period only stipend will be paid as applicable.

12.3 The selected candidates are liable to be posted anywhere on Northeast Frontier Railway.

#### RECRUITMENT PROCESS:

13.1 The selection will be made on the basis of written examination. In addition, psychological/skill test/interview will also be conducted wherever provided.

13.2 The Railway Recruitment Board at its discretion may hold additional written test(s)/skill test(s) and/or interview if considered necessary, for all or a limited number of candidates including absentees as may be deemed fit by Railway Recruitment Board.

13.3 The syllabus for the written examination will be generally in conformity with the educational standards and technical qualifications prescribed for the post. The questions will be of objective nature on General Knowledge, General English, General Arithmetic, intelligence and the subjects related to the respective categories subject to minor variations. The written test shall consist of one sitting of about 2 hours duration.

13.4 The date and venue of the written examination and psychological/skill test/interview will be fixed by the RRB and will be intimated to the eligible candidates in due course. Request for postponement of the examination/ interview and change of center/venue will not be entertained.

13.5 Final selection will be based on the total marks obtained in the written examination and interview, wherever provided, plus clearing psychological/ skill test as required.

13.6 The appointment of selected candidate is subject to his passing requisite Medical Fitness Test conducted by the Railway Administration.

13.7 The selection of the candidate by the Railway Recruitment Board does not confer any right to the candidate for the post.

#### AGE LIMIT:

The lower and upper age limit indicated will be reckoned as on 01/01/2003. The upper age limit is relaxable as under subject to submission of requisite certificate.

- By 5 years for SC/ST candidates.
- By 3 years for OBC candidates.
- By 5 years for Bonafide displaced Goldsmiths.
- By 10 years for physically handicapped.
- By 5 years for persons who ordinarily domiciled the Kashmir Division of the state of Jammu and Kashmir from 01/01/1980 to 31/12/1989.
- For Ex Servicemen up to the extent of service rendered in defense plus 3 years provided they have put in more than 6 months service after attestation and up to the age of 40 years for reservists not employed in government service.

Rs. 5500-9000/-	0	0	1	0	1	2	18.45
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to the extent of service rendered by Group 'C' and Group 'D' Railway Staff and casual labours/substitutes, provided that they have put in minimum of 3 years of service (continuous or broken) subject to upper age limit of 40 years for General candidates, 45 years for SC/ST candidates and 43 years for OBC candidates. For working in Quasi-Administrative offices of the railway organization such as Railway Canteen, Co-operative Societies and Institutes up to 5 years service rendered in such organizations subject to upper age limit of 43 years.

Upper age limit in case of widows, divorced women and women judicially separated from their husband but not remarried will be relaxed up to 35 years for General and 40 years for SC/ST candidates.

#### EX-SERVICE MEN CANDIDATES:

1.1 This employment notice contains vacancies reserved for ex-servicemen irrespective of their community against category no. 1. However ex-servicemen may also apply against other vacancies for which they will be granted age relaxation and fees exemption as indicated in paras 4 and 7.

1.2 The term Ex-servicemen means a person, who has served in any rank (whether as a combatant or non-combatant) in the Regular army, Navy or Air force of the Indian Union but does not include a person who has served in the Defence Security Corps, the General Reserve Engineering Force, the Lok Sahayak Sena and the Para Military Forces; and

1.3 Who has retired from such service after earning his/her pension or  
 Who has been released from such service on medical grounds attributable to military service or circumstances beyond his control and awarded medical or other disability pension or  
 Who has been released otherwise than on his own request as a result of reduction in such establishment or  
 Who has been released from such service after completing the specific period of engagement otherwise than on his own request or by way of dismissal or discharge on account of misconduct or inefficiency and has been given a gratuity and includes persons of the Territorial Army of the following categories:

- i) Pension holders for continuous embodied service
- ii) Pensions with disabilities attributable to military service and
- iii) Gallantry award winners

EXPLANATION: The persons serving in the Armed Forces of the Union, who on retirement from service would come under the category of Ex-Servicemen, may be permitted to apply for re-employment one year before the completion of the specific terms of engagement and avail themselves of all concessions available to Ex-Servicemen but shall not be permitted to leave the service personal who are to be discharged from military service on or before 02/12/2003 are eligible to apply against this advertisement.

1.4 Ex-Servicemen who have already secured employment under Central Government in Group 'C'/'D' will be permitted the benefit of age relaxation as prescribed for Ex-Servicemen for securing another employment in a higher grade or cadre in Group 'C'/'D' under Central Government. However, such candidates will not be eligible for the benefit of Ex-Servicemen in the Central Govt. jobs.

#### SERVING EMPLOYEES:

Candidates serving in any Government department or Public Sector Undertaking including Railway should apply through proper channel or should apply directly to RRB, Guwahati with NO OBJECTION CERTIFICATE from the employer to avoid delay. The last date of receipt of applications in this office will not be extended on account of any delay in transmitting the application by the concerned office. No advance copy of the application will be entertained. Applications received after closing date/hour will not be accepted.

#### EXAMINATION FEES:

1.1 For SC/ST/ESM: No examination fees, but they are required to enclose one self addressed stamped (Rs.5.00) envelope size 24 cm x 11 cm, and one un-stamped self addressed envelope along with the application.

1.2 For (i) General/OBC candidates: Rs.60.00 (Rupees sixty) only (inclusive of postal charges) in the form of IPO/Bank Draft. (ii) Physically Handicapped persons (other than SC/ST/ESM): Rs.10.00 (Rupees ten) only in the form of IPO/Bank Draft.

1.3 The examination fees/Postal charges are non-refundable. It should be paid in the form of a crossed Demand Draft of any Nationalized Bank or Crossed Indian Postal Order (made on or after the date of publication of this notification but before the closing date of receipt of application) drawn in favour of "RAILWAY RECRUITMENT BOARD, GUWAHATI". The Bank Draft should be payable at "GUWAHATI" and IPO should be payable at "GPO, GUWAHATI". IPO/DD obtained earlier to the date of publication of the Employment Notice or after the closing date will not be accepted.

1.4 The candidates should write the Employment Notice No, Name of the post applied for, Category Number of the post and Name and postal address of the candidate on the reverse side of Bank Draft/space provided in the Indian Postal Order.

1.5 Remittance of examination fees in any other form except Bank Draft/IPO will not be accepted.

1.6 The particulars of Bank Draft/IPO should be indicated in the space provided in the prescribed application format.

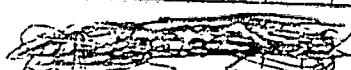
1.7 An application not accompanied with Bank Draft/IPO of requisite amount towards examination fee/postal charges will be summarily rejected.

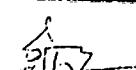
#### HOW TO APPLY:

1.1 The form should be filled up in candidates' own handwriting.

Note: Part 1(b) and 1(e) of the Application Form may be left blank as these are not applicable for this advertisement.

Rs.5500.000/-	0	0	1	0	1	2	18.45
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Application(s) should be made on good quality white A-4 / foolscap size plain paper and should be in conformity with the format given in the Employment Notice. Candidates are advised to ensure that the application is legible, preferably typed in English or Hindi.

3. Candidates purchasing printed application form from the market should ensure that it conforms to the format prescribed in the Employment Notice.

3.4 The application should be filled up by the candidate in his/her own handwriting, with ink/ball point pen (not in pencil) dated and signed. Only international numerals (i.e. 1,2,3 etc.) should be used. The application form should be filled up in English or Hindi only, strictly observing the instructions given in this Employment Notice. The candidate should affix his/her normal signature in the application form (English/Hindi). Applications signed in capital letters will be treated as invalid.

3.5 Candidates applying in Hindi should fill up shall fill up Sl. No.3, 5, and 7 of the application form in English (in Block Capital letters) also.

3.6 **Photographs:** One recent (not earlier than one month from the date of application) passport size photograph with clear front view of the candidate in normal attire without cap and sunglasses should be pasted on the application form in the space provided and signed on the photograph as well as in the space provided in the box below the photograph. Two identical extra copies (duly signed on the front) of the photograph should be enclosed with the application indicating candidates name and category number on the reverse of each photograph. Candidates may note that the RRB may reject at any stage for pasting old/unclear photograph or the application and for any significant variations between photograph pasted in the application and the actual physical appearance of the candidate.

3.7 The candidate should write the declaration at para-15 of the application of proforma in English/Hindi in their own running (not in capital/spaced out handwriting), failing which their applications will be rejected.

3.8 Proof of age, proof of qualifications/experience and proof of community should be enclosed with the application. Attested extra copies of the bonafide certificates issued by the competent authorities only should be enclosed with application form and the originals. The certificates if not in English/Hindi should be accompanied by attested translated English/Hindi copies.

3.9 Candidates are required to send clear attested copies of all relevant mark sheets and of the final/provisional certificates in proof of their educational/technical qualifications.

3.10 It should be understood clearly that the enclosure form part of the application. Therefore, all enclosures should be sent along with the application and if any enclosures are sent separately, the application will not be connected and will stand rejected.

3.11 Each candidate should send only one application complete in all respect for one category of post. Candidate submitting more than one application for a category will be disqualified. If any such candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRBs examination for a period of 2 years.

3.12 A candidate's single application only should be contained in one cover. Covers with more than one application will be summarily rejected.

3.13 Candidate who is to apply for more than one category should send separate application, separate IPO/DD for the prescribed value as well as a separate set of enclosures as required for each category in separate covers.

3.14 Applications which are illegible, incomplete, unsigned, signed in capital letters, not on prescribed format, without photo of candidate, not having Xerox copy of certificates, not having IPO/DD or having IPO/DD purchased before date of notification and closing date of Employment Notice are liable to be rejected. If the post and category number is not indicated on the top of the envelope containing application, the same will not be entertained.

#### ENCLOSURES:

The following enclosures should be firmly stitched along with the application in the given order:

1) A valid Indian Postal Order or the Bank Draft for the amount as prescribed in Para 7 of the application should be firmly tied/annexed on the top of the application form.

2) Two copies of identical passport sized photographs duly signed on the front, firmly stitched to the application (apart from one copy pasted on the form).

3) Application form in the prescribed format.

4) Attested/Photostat copy of Matriculation or equivalent certificate regarding the proof of age.

5) Attested/Photostat copy of the Academic/Technical qualification and marks list as applicable.

6) Attested/Photostat copy of Caste certificate from competent authorities not below the rank of Tahsildar in the case of SC/ST candidates.

7) Attested/Photostat copy of community certificate in the prescribed format as per annexure 'A' issued by the competent authority in case of OBC candidates.

8) Ex-servicemen applying for the post shall submit Attested/Photostat copy of appropriate certificate issued by the services to claim educational standards.

9) No objection certificate from the employer, if already employed.

10) In case previous experience is essential, documentary proof should be enclosed indicating period of service.

11) Attested/Photostat copy of requisite certificate in case of claiming age relaxation.

Rs.5500.000/-	0	0	1	0	1	2	18.45
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21/2

ALL ENCLOSURES SHOULD BE EITHER IN ENGLISH OR IN HINDI ONLY, WHERE CERTIFICATES ARE NOT IN ENGLISH/HINDI ATTESTED TRANSLATED VERSION (TO HINDI/ENGLISH) SHOULD BE ENCLOSED. THE APPLICATIONS WITHOUT THE REQUISITE ENCLOSURES WILL BE REJECTED.

IF ANY OF THE ABOVE ENCLOSURES ARE SENT SEPARATELY OR SUBSEQUENT TO THE RECEIPT OF APPLICATION, OR THE ENCLOSURES NOT FIRMLY STITCHED TO APPLICATION, THE APPLICATION WILL BE REJECTED.

#### INVALID APPLICATIONS:

Applications, which suffer from any of the following deficiencies/irregularities, will be summarily rejected :

1. Incomplete illegible applications or applications made on advertisements cuttings appearing in Newspaper.
2. Unsigned and undated applications or writing name in capitals under signature column or on the photograph.
3. Applications with IPO/Bank Draft of lesser value than prescribed or IPOs purchased prior to the date of publication of employment notice.
4. Applications without complete/proper enclosures or enclosures other than in Hindi/English or illegible enclosures.
5. Without the photograph pasted on the application and signed on the front.
6. Applications not in conformity with the format.
7. Without proper caste certificate in respect of SC/ST/OBC candidates.
8. Applications of under/over aged candidates.
9. Applications of candidates who do not fulfill the eligibility criteria.
10. Applications received after the closing date and time.
11. Applications without the candidates' thumb impression in the prescribed place.
12. Applications without declaration in the candidates' running hand writing in the prescribed place.

RRB may hold written examination anywhere in the country. The Centers allotted by RRB will be final and binding.

The decision of RRB in all matters relating to eligibility, acceptance or rejection of the applications, issue of free Rail Passes, penalty for false information, mode of selection, conduct of written examination and interview, skill/psychological test, allotment of examination center, selection, allotment of posts to selected candidates etc. will be final and binding on the candidates and no enquiry or correspondence will be entertained by the Railway Recruitment Board in this regard.

The Railway Recruitment Board is not responsible for any postal delay or wrong delivery.

The Railway Recruitment Board is not responsible for any inadvertent error.

Any legal issues arising out of this Employment Notice shall fall within the legal jurisdiction of Central Administrative Tribunal / Courts in Guwahati only.

CHAIRMAN  
RAILWAY RECRUITMENT BOARD  
GUWAHATI-781 001

Rs 5500.0000/-	0	0	1	0	1	2	18-45
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31/7/2022

२१ MAR 2004

गुवाहाटी न्याय न्यून  
Guwahati Bench

55  
संवेदन अधिकार, गुवाहाटी  
Sri. Superintendents of Post Offices  
Guwahati Div., Guwahati-781001  
Date of filing OA No. 184/2004  
Date of hearing OA No. 184/2004  
Date of decision OA No. 184/2004

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUEAHATI BENCH, GUWAHATI

OA NO. 184/2004

BANDANA DAS

..... APPLICANT

UNION OF INDIA & ORS

..... RESPONDENTS

WRITTEN STATEMENT FILED BY THE RESPONDENT NO. 3

- 1) That the answering respondent has received a copy of the OA and has gone through the same and understood the content thereof. The statements which are not specifically admitted herein below may be treated as total denial. The statements which are not borne on record are also denied and the applicant is put to the strictest proof thereof.

Before giving paragraph-wise reply the answering respondent begs to give a brief history of the case.

The case is regarding alleged non-delivery of Guwahati RMS Regd. Letter No. 4181 dated 9.1.04 addressed to Sri Bandana Das, C/O Padma Kanta Das, Jayanagar (sixmile), Khanapara, Guwahati-781022 and sent by Railway Recruitment

Board, Guwahati -781001. The addressee lodged a complaint in this office on 16-6-2004 regarding non-delivery of the above noted Regd. Letter. But no copy of the Regd. Receipt was enclosed with the complaint. More over, accordingly the complaint was acknowledged and entertained in this office under file no. GCCC\CR03A\6\2004\95-COM03 dated 17-6-2004 and CPT 21(b) was issued to the SPM, Khanapara SO as well as contacted over phone to intimate the disposal of the Regd. Letter under reference. As per report of Sub-Postmaster of Khanapara the Regd. Letter was received in this office on 10.1.04 and given to the Postman Beat no. II for delivery on 12.1.04, 13.1.04, 14.1.04, 19.1.04, 20.1.04, and 21.1.04, but the Postman could not find out the address of the addressee in those days on vigorous search. So on 22.1.04 the Regd. Letter was returned to the sender with remarked "NOT KNOWN" and dispatch to CRC\GHY\RMS with entry in the Khanapara Regd. List dated 22.1.04 at serial 14/24. It is to be mentioned here that the address noted on the wrapper of the Regd. Letter was Bandana Das, Jayanagar (sixmile), Khanapara, Guwahati-22, but not as Bandana Das C/O Padma Kanta Das as written in the complaint. A reply was sent to the complaint vide this office letter of even no. dated 17.6.04 on the basis of above report and case was closed at this office.

- 2) That with regard to the statement made in paragraph 1 of the OA the answering respondent while denying the contentions made therein begs to state that the allegation made by the applicant is not correct and far from truth.
- 3) That with regard to the statement made in paragraph 2, 3, 4.1, 4.2, 4.3 and 4.4 of the OA the answering respondent do not admit anything contrary to the records of the case.
- 4) That with regard to the statement made in paragraph 4.5 of the OA the respondent while denying the contentions made therein begs to state that the Regd

Letter was correctly booked at Guwahati Railway Mail Service counter on 9.1.04 and further it was dispatched to the office of the destination.

- 5) That with regard to the statement made in paragraph 4.6 of the OA the respondent begs to offer no comment on it.
- 6) That with regard to the statement made in paragraph 4.7 of the OA the respondent while denying the contentions made therein begs to state that a complaint was received by this office from Bandana Das, Jayanagar, (sixmile), Khanapara, Guwahati-781022 regarding non-delivery of regd. Letter no. 4181 dated 09.01.04 and accordingly the case was acknowledged by this under No. GCCC/CRO3A/06/95/2001-05/CMOM-3 dated 16/6/04. Necessary inquiry was made at Khanapara SO to find out the disposal of the Regd. Letter. On receipt of reply regarding disposal of the Regd. Letter the complaint was duly intimated vide this office letter of even no. dated 17.06.04 .

A copy of the letter dated 17.06.04 is annexed herewith and marked as Annexure -1

- 7) That with regard to the statement made in paragraph 4.7 of the OA the respondent while denying the contentions made therein begs to state that on inquiry at Khanapara SO it reveals that the Regd. Letter No. 4181 dated 09.01.04 was received at Khanapara P.O as and accordingly it was given to the concerned Postman for effecting delivery to the addressee. But the Postman could deliver the Regd. Letter and put a remark as "NOT-KNOWN" on the wrapper of the Regd. Letter and returned to the sender. The Postman concerned of the Khanapara SO searched the address of the complainant for six days , but with out any positive result and lastly on 22.01.04 the Regd. Letter was returned to the sender from Khanapara SO to Guwahati RMS making entry in the Regd. List at serial 14/24 .

Copies of the Delivery List for six days are annexed herewith and marked as Annexure-2 Series.

- 8) That with regard to the statement made in paragraph 4.9 of the OA the answering respondent does not offer any comment on it.
- 9) That with regard to the statement made in paragraph 4.10 of the OA the answering respondent while denying the contentions made therein begs to state that there is no question of negligence of duty on the part of the Post Office as because the applicant (the addressee of the Regd. Letter) newly shifted to Jaya Nagar, Khanapara area and they did not approached the Khanapara PO with any instruction to get delivery of mails to their address at the time of shifting to the particular area. Even the address of the Regd. Letter was written as Bandana Das, Jaya Nagar (six mile), Khanapara, Guwahati-781022 and no C/O, lane no. Bye Lane no., House no. etc. was noted in the address of the Regd. Letter.
- 10) That with regard to the statement made in paragraph 4.11 of the OA the answering respondent does not admit anything contrary to the record of the case.
- 11) That with regard to the statement made in paragraph 5 of the OA the answering respondent while denying the contentions made therein begs to state that there is no question of diligence in delivering mails as the said Regd. Letter was correctly received by the Khanapara PO and the concerned Postman also searched the address of the addressee to effect delivery of the Regd. Letter but the address noted in the Regd. Letter was having no care party, house no., lane no. or bye-lane to trace out. Even no instruction was issued to the SPM, Khanapara PO by the

complainant to effect delivery of his\her address. As such, there is no question of causing of great prejudice to the applicant

- 12) That with regard to the statement made in paragraphs 6 to 12 of the OA the answering respondent begs to offer no comments.

## VERIFICATION

I Shri Sukleswar Das  
Sr. Supdt. of Po's at present working as -  
Guwahati - 1 who has been made as respondent no.3 in the present OA and  
competent to sign this verification, do hereby solemnly affirm and state that the statement  
made in paragraph 1 pt. 2, 5, 8, 10, 12  
are true to my knowledge and belief, those made in paragraph  
1 pt. 3, 4, 6, 7, 9, 11 being matter of records, are true to my  
information derived there from and the rest are my humble submission before this  
Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification this 21 th day of March, 2005 at Guwahati.

Sukleswar Das

### DEPONENT

परिषद अधीक्षक, उपकार्यकारी  
गुवाहाटी भंडल, गुवाहाटी - 781001  
Sr. Supdt. of Post Offices  
Guwahati Div., Guwahati-781001

**GUWAHATI CUSTOMER CARE CENTRE**  
 0/o SSP0s, Guwahati Divn. 3rd floor, Megh foot Bhawan, Guwahati-1  
 PHONE NOS : 2607441      Fax # : 2540641

No. : GCCC/CR03A/6/2004/95-COM03

Date : 17/06/2004

To  
 Bandana das  
 c/o Shri Padma Kanta Das  
 Jaya nagar Six Miles  
 Khanapara, Guwahati-22

Dear Sir/Madam,

Sub : Non delivery  
 Ref : Your letter YOUR LETTE DTD 16/06/2004

\* \* \*

This is in continuation of this office letter dated 16/06/2004 regarding disposal of Regd Letter No. 4181 Dated 09/01/2004 booked at GHY/RMS Post Office. On enquiry it reveals that the Regd Letter was returned to the sender 22/01/2004 with remark "NOT KNOWN" by the Khanapara post office.

This is for your kind information and the case is closed at this end.

*Yours faithfully*  
 Incharge  
 GUWAHATI CUSTOMER CARE CENTRE

128104

## Series

102

13	33411	60011100	Mr. D. N. S.	14	14000	Mr. D. N. S.
14	8325	Self mark 1000	Mr. D. N. S.	15	14000	Mr. D. N. S.
15	8476	1000000	Mr. D. N. S.	16	14000	Mr. D. N. S.
16	8110	1000000	Mr. D. N. S.	17	14000	Mr. D. N. S.
18	3956	600000	Mr. D. N. S.	19	14000	Mr. D. N. S.
20	5096	1000000	Mr. D. N. S.	21	14000	Mr. D. N. S.
22	5699	1000000	Mr. D. N. S.	23	14000	Mr. D. N. S.
24	6131	1000000	Mr. D. N. S.	25	14000	Mr. D. N. S.
26	6401	600000	Mr. D. N. S.	27	14000	Mr. D. N. S.
28	6449	1000000	Mr. D. N. S.	29	14000	Mr. D. N. S.
30	58871	1000000	Mr. D. N. S.	31	14000	Mr. D. N. S.
32	8639	1000000	Mr. D. N. S.	33	14000	Mr. D. N. S.
34	1883	1000000	Mr. D. N. S.	35	14000	Mr. D. N. S.
36	408	1000000	Mr. D. N. S.	37	14000	Mr. D. N. S.
38	2801	1000000	Mr. D. N. S.	39	14000	Mr. D. N. S.
40	278	1000000	Mr. D. N. S.	41	14000	Mr. D. N. S.
42	1400	1000000	Mr. D. N. S.	43	14000	Mr. D. N. S.
44	4181	1000000	Mr. D. N. S.	45	14000	Mr. D. N. S.
46	228	1000000	Mr. D. N. S.	47	14000	Mr. D. N. S.
48	13204	1000000	Mr. D. N. S.	49	14000	Mr. D. N. S.
50	4132	1000000	Mr. D. N. S.	51	14000	Mr. D. N. S.
52	6132	1000000	Mr. D. N. S.	53	14000	Mr. D. N. S.
54	7774	1000000	Mr. D. N. S.	55	14000	Mr. D. N. S.
56	5810	1000000	Mr. D. N. S.	57	14000	Mr. D. N. S.
58	12722	1000000	Mr. D. N. S.	59	14000	Mr. D. N. S.
60	5186	1000000	Mr. D. N. S.	61	14000	Mr. D. N. S.
62	1356	1000000	Mr. D. N. S.	63	14000	Mr. D. N. S.
64	1358	1000000	Mr. D. N. S.	65	14000	Mr. D. N. S.
66	7015	1000000	Mr. D. N. S.	67	14000	Mr. D. N. S.
68	593	1000000	Mr. D. N. S.	69	14000	Mr. D. N. S.
70	862	1000000	Mr. D. N. S.	71	14000	Mr. D. N. S.
72	10151	1000000	Mr. D. N. S.	73	14000	Mr. D. N. S.
74	8197	1000000	Mr. D. N. S.	75	14000	Mr. D. N. S.
76	6226	1000000	Mr. D. N. S.	77	14000	Mr. D. N. S.

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१००-५८ (मात्र)  
१०. प.४८ (लार्ट)

Delivery slip of.....

दिवाला की वितरण पर्याप्त

Department

दस्तावेज़ का नाम  
Name of the postman.....

गति नाम  
Date.....

दाता  
Name-Stamp

दिनांक  
Date.....

12/1/04

वर्ष प्राप्त वितरण  
A. M. Delivery

संख्या Sl. No.	दस्तावेज़ की संख्या No. of the articles	मेज़ने वाला डाकघर Office of posting	प्राप्तकर्ता का नाम Name of addressee	प्राप्तकर्ता के दस्तावेज़/वितरण की कारण Addressee's Signature/Reasons for non-delivery
1	61102	Kanpur		Chinti Kumar Harkha 12/01/2004
2	1235	Hyderabad		High Raibhu, 04
3	6272	Chittor	The Secy. N.P.	
4	0624	Alu		
5	82	Alu		
6	1520	Alu	Sh. Kumar	
7	02	Kanpur	Sh. Singh	
8	6006	Alu	Sh. Singh	
9	1360	Alu	Sh. Singh	
10	306	Alu	Sh. Singh	
11	490	Alu		
12	1036	Alu		
13	429	Karol Bagh	Sh. Singh	
14	0510	6 G.C. Conflat	P. D. R.	GPS
15	550	Alu	S. H.	
16	332	Alu	Sh. Singh	
17	303	Alu	Sh. Singh	
18	W. 65	Alu		
19	1914	Alu		
20	1926	Alu		
21	1916	Alu		
22	1922	Alu		

Prepared  
G. C. S. 2/03  
G. C. S. 2/03



14/1/04

10-110-58 (411)  
R. R. 50 (Large)

**Delivery slip of**

187 फ्रान्सीसी विभाग प्राप्ति  
.....Department

Al-Sirri wa qur' |  
Name of the postman. 7

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प्रतिक्रिया  
Name..... 1871/05/14 Date..... 1980  
वन्दे प्रातः वितरण  
A.N. 2000

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प्रातः वितरणः

रायपुर की गान-गोप्ता  
Name-Stamp of the Office

## नामासुर का भावना गाहुर

सं. सं.	प्राप्ति-वर्तुल की संख्या No. of the articles	भेजने वाला डाक्यार Office of postage	प्राप्तार्थी का नाम Name of addressee
1	1197	Ch.	S. D. Paliwal
2	6236	Ch.	G. K. Khatri
3	345609	Mumbai	K. C. Bapna
4	243	Kalwa	S. Singh
5	1356	Ch.	M. Garg
6	1355	Ch.	L. P. Garg
7	593	Pawant	S. M. Dixit
8	7015	Ch.	M. S. Nakoda
9	3186	Tarkarigarh	R. Kamra
10	12732	Kashid	M. I. Garg
11	5818	Ch.	P. S. Bhambhani
12	6138	Alcharewale	N. C. Garg
13	6132	Toraon	N. N. Garg
14	7774	Seipora	P. Sonwane
15	13204	Mumbai	J. Bajraji
16	278	Ch.	The Proprietor
17	2801	Kerala	S. V. Sethi
18	570	Ch.	J. Sonwane
19	4181	Ch.	P. S. Das
20	2536	Hornim	P. L. Achhrekar
21	5648	Portra	Director
22	1334	Ch.	Mr.
23	722	Portra	M. A. M. Ingole
24	2245	Dibrugarh	M. V. K. T. T.

XII 211/c. (Deshbalj).-  
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प्रा. नं. १०-६८ (प्रा.)  
प्रा. १०-६८ (लार्ज)

Delivery Slip of.....

14/11/04  
मुमुक्षु विभाग द्वा

Department

पोस्टमास्टर जनरल  
Name of Postmaster.....

मुमुक्षु  
Box No. ....

दिनांक  
Dated..... 14/11/04

मुमुक्षु प्रातः निपारण  
A. M. Delivery

मुमुक्षु

डाकघर की असमानता  
Name-Stamp of the Office

प्राप्तकारी के हस्ताक्षर/अवितरण के कारण  
Recipient's Signature/Reason for non-delivery

क्रम Sl. No.	संख्या No. of the articles	प्राप्तकारी की संस्था Office of recipient	प्राप्तकारी का नाम Name of addressee
1	6248	मुमुक्षु	Dr. R. P. Mathuram
2	370	मुमुक्षु	S. Narayan
3	7384	मुमुक्षु	Sh. Pranaychand
4	772	मुमुक्षु	Sh. Akhil D. G.
5	1357	मुमुक्षु	P. Datta
6	9741	मुमुक्षु	Sh. D. D. Bhattacharya
7	1915	मुमुक्षु	
8	5678	मुमुक्षु	
9	6334	मुमुक्षु	
10	3530	मुमुक्षु	
11	7323	मुमुक्षु	S. Datta
12	7354	मुमुक्षु	M/s. P. Bhattacharya
13	4352	मुमुक्षु	P. K. Bhattacharya
14	5224	मुमुक्षु	U. T. Datta
15	6404	मुमुक्षु	
16	2801	मुमुक्षु	S. K. Datta
17	6236	मुमुक्षु	Sh. Bhattacharya
18	6181	मुमुक्षु	P. Datta
19	7427	मुमुक्षु	Sh. P. Bhattacharya
20	1234182	मुमुक्षु	K. P. Rakshit





- 14 -

20/10/04

6

1201	6.1	1201	100
7421	Geo	7421	100
6226	1.0	6226	100
5181	4.0	5181	100
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581	—	581	100
17		17	100
18	29	18	100
19		19	100
20		20	100
21		21	100
22		22	100
23		23	100

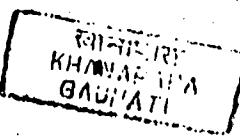
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Signature.



165

21/1/04



भारत पी.डी. (प्रधा)  
P. D. (Large)

वाणिये का नाम  
Name of the postman

वितानक  
Dated

Delivery Slip of

9: 46

दिनांक की दिन परी

Department

ग्राहक संख्या

Dear No. 11

वजे प्रातः विदेश

M. Delivery

✓ 21/1/04

डाकघर की नाम-मंदिर  
Name-Stamp of the Office

प्राप्तकर्ता के वस्ताविक/अवितरण के कारण  
Addressee's Signature/Reasons for non-delivery

क्रम Sl. No.	राष्ट्रीय प्रधा की संख्या No. of the articles	प्रेसने काला डाकघर Office of posting	प्राप्तकर्ता का नाम Name of addressee	प्राप्तकर्ता के वस्ताविक/अवितरण के कारण Addressee's Signature/Reasons for non-delivery
1	8718	617	C. P. Bhowmik	Charmen 21/1/04
2	4038	Cachar	G. C. P. B	Received N. S. D.
3	4105231	Ch.	A. D. G. P.	
4	4108701	Sort. No.	The Director	
5	4108748	Ch.	Agent	
6	56441	J. Lumber	Ch.	
7	2412790	Ch.	Ch.	21/1/04
8	53347	Ch.	G. Dutt	
9	33116	Ch.	G. Dutt	
10	34246	Not.	A. Ranjan	21/1/04
11	84	Ch.	A. Ranjan	J. K. Dutt
12	1211644	Ch.	H. Bhattacharya	Ch.
13	A.D. 2371	Ch.	R. N. Gohain	
14	67	8701001	M. H. Khatua	
15	567	Ch.	M. Khatua	
16	24159	Mathanashri	S. N. Chatterjee	
17	24152	Ch.	S. S. Chatterjee	
18	49	N. Dutt	K. K. Sircar	
19	3859	Murti	G. Deb	
20	A.D. 529	Assam	S. Bhattacharya	
21	165671	Ch.	D. Bhattacharya	
22	19393	Ch.	S. Mitra	
23	7427	Ch.	B. C. Dutt	



21/1/04

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17-

2/11/04

1	1	1	1	1
12	13	14	15	16
17	18	19	20	21
22	23	24	25	

फिल्म-सिटी द्वारा दिया गया अनुमति संकेत  
Date, stamp of the  
Delivery Office

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Parcels Clerk